

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :18/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/11042/2024 BLAPL/3552/2024	SADASIBA BHOI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	/ /0 SPECIAL JUDGE,SONEPUR(Sonepur ) SPL. 2(a)C.C./000011/2024
2	D-BLAPL/11191/2024 BLAPL/3553/2024	ASHISH KUMAR SAHU@ASHISH SAHU VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	K.NUAGOAN /54 /2024 SPECIAL JUDGE,BALLIGUDA(Kandhamal) Spl/000088/2024
3	D-BLAPL/11128/2024 BLAPL/3554/2024	SAPAN KUMAR DAS VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	BALASORE TOWN /110 /2024 S.D.J.M.,BALASORE(Baleshwar) CT/0000287/2024
4	D-BLAPL/11129/2024 BLAPL/3555/2024	RAIDAS MUNDA VS STATE OF ODISHA	RAMAKANTA PRADHAN VS	/ /0 S.D.J.M.-CIVIL JUDGE (JD),CHAMPUA(Kandhamal) 2(A)CC/000053/2024
5	D-BLAPL/11219/2024 BLAPL/3556/2024	ASHUTOSH BARIK VS STATE OF ODISHA	MILAN KANUNGO VS	LALBAG /324 /2023 J.M.F.C,CUTTACK(Cuttack) GR/0000834/2023
6	D-BLAPL/11183/2024 BLAPL/3557/2024	GOBARDHAN MUNDA VS STATE OF ODISHA	DEEPAK RANJAN PARIDA VS	PANDAPADA /147 /2023 DISTRICT & SESSIONS JUDGE,KEONJHAR ST/0000026/2024
7	D-BLAPL/11203/2024 BLAPL/3558/2024	RAMESH PRADHAN VS STATE OF ODISHA	RAJJEET ROY VS	/ /0 DISTRICT & SESIONS JUDGE,BHUBANESHWAR TR/0000090/2024
8	D-BLAPL/11220/2024 BLAPL/3559/2024	ASHUTOSH BARIK VS STATE OF ODISHA	MILAN KANUNGO VS	LALBAG /327 /2023 J.M.F.C,CUTTACK(Cuttack) GR/0000837/2023
9	D-BLAPL/11187/2024 BLAPL/3560/2024	ARJUN BEHERA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BELPARA /83 /2024 SPL.JUDGE PATNAGARH(Balangir) Spl/0000009/2024
10	D-BLAPL/11221/2024 BLAPL/3561/2024	ASHUTOSH BARIK VS STATE OF ODISHA	MILAN KANUNGO VS	LALBAG /323 /2023 J.M.F.C,CUTTACK(Cuttack) GR/0000833/2023
11	D-BLAPL/11189/2024 BLAPL/3562/2024	AJAY TANDI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BELPARA /83 /2024 SPL.JUDGE PATNAGARH(Balangir) Spl/0000009/2024

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12	D-BLAPL/11211/2024 BLAPL/3563/2024	ABHISEK MOHARANA @ ABHISHEK MOHARANA @ AMAN VS STATE OF ODISHA	RAMANIKANTA PATTNAIK VS	BARBIL /304 /2023 J.M.F.C.-CIVIL JUDGE (JD),BARBIL(Kendrapada) GR/0000910/2023
13	D-BLAPL/9902/2024 BLAPL/3564/2024	DEEPAK BEHERA @ KALIA VS STATE OF ODISHA	BISWABHUSAN DAS VS	SALIPUR /331 /2023 A.D.J. SALIPUR(Cuttack) ST/0000024/2024
14	D-BLAPL/11025/2024 BLAPL/3565/2024	BASUDEV KANHAR VS STATE OF ODISHA	AMULYA RATNA PANDA VS	GOCHHAPADA /40 /2022 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000013/2022
15	D-BLAPL/10943/2024 BLAPL/3566/2024	PATITA NAIK@MINJA NAIK VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	TIGIRIA /226 /2023 J.M.F.C.,TIGIRIA(Cuttack) CT/0000221/2023
16	D-BLAPL/11026/2024 BLAPL/3567/2024	MANTU @ CHITTA RANJAN SAHOO VS STATE OF ODISHA	NARENDRA KUMAR LENKA VS	SARANAKUL /68 /2024 ADDL. DIST. AND SESSION JUDGE, ODISHA TR/0000001/2024
17	D-BLAPL/10945/2024 BLAPL/3568/2024	S.K.SAHIL@AMAN VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	TIGIRIA /226 /2023 J.M.F.C.,TIGIRIA(Cuttack) CT/0000221/2023
18	D-BLAPL/10305/2024 BLAPL/3569/2024	BISWA RANJAN DALAI VS STATE OF ODISHA	SURAJ MOHANTY VS	/ /0 SPECIAL JUDGE ASKA(Ganjam) 2(A)CC/0000008/2023
19	D-BLAPL/11032/2024 BLAPL/3570/2024	HARANAND MIRDHA @ HARAN VS STATE OF ODISHA	MANORANJAN MISHRA VS	PATTAMUNDAI /77 /2024 J.M.F.C.-ADDL.CIVIL JUDGE(JD),PATTAMUNDAI GR/0000170/2024
20	D-BLAPL/11056/2024 BLAPL/3571/2024	SUKRAMANI BHUMIJ VS STATE OF ODISHA	SOUGAT DASH VS	TANGARPALI /20 /2023 2ND A.D.J.,ROURKELA(Sundargarh) ST/0000129/2023
21	D-BLAPL/10958/2024 BLAPL/3572/2024	SUNIL@BISHIKESHAN PUTEI VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	LARAMBA /37 /2023 S.D.J.M.-CIVIL JUDGE (JD),PATNAGARH GR/0000189/2023
22	D-BLAPL/10647/2024 BLAPL/3573/2024	UBEDA RAITA VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	K.NUAGAON /88 /2024 A.D.J.-CUM-SPL JUDGE,BERHAMPUR(Ganjam) Spl/0000017/2024
23	D-BLAPL/10969/2024	SUNIL@BISHIKESHAN PUTEI	MOHENDRA KUMAR MOHAPATRO	KHAPRAKHOL /42 /2023

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/3574/2024	VS STATE OF ODISHA	VS	S.D.J.M.-CIVIL JUDGE (JD),PATNAGARH GR/0000226/2023
24	D-BLAPL/10805/2024 BLAPL/3575/2024	SABITA BARADA VS STATE OF ODISHA	RABINDRANATH BARIK VS	SARANAKUL /68 /2024 ADDL. DIST. AND SESSION JUDGE, OD TR/0000001/2024
25	D-BLAPL/11002/2024 BLAPL/3576/2024	BEHERAMANI PANKAJ KUMAR VS STATE OF ODISHA	KASHINATH PATTANAIAK VS	PARADEEP LOCK /137 /2024 J.M.F.C.,KUJANG(Jagatsinghapur ) GR/0000351/2024
26	D-BLAPL/11057/2024 BLAPL/3577/2024	GANESH SATHUA VS STATE OF ODISHA	SANJAY KUMAR DAS VS	BHEDEN /72 /2024 J.M.F.C, BHEDEN(Bargarh ) CT/0000072/2024
27	D-BLAPL/10936/2024 BLAPL/3578/2024	BIKASH DEEP VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	KESINGA /59 /2024 J.M.F.C., KESINGA(Kalahandi) CT/0000057/2024
28	D-BLAPL/11022/2024 BLAPL/3579/2024	JITENDRA SWAIN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BALUGAON P.S. /122 /2024 CIVIL JUDGE (JD) CUM J.M.F.C, CHILIK GR/0000262/2024
29	D-BLAPL/10759/2024 BLAPL/3580/2024	SUDIPTA NAYAK @ SIPA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA MODEL /685 /2023 1ST ADJ CUM SPL.JUDGE,KHURDA(Kh TR/0000110/2023
30	D-BLAPL/10818/2024 BLAPL/3581/2024	PREM KUMAR PESWANI VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	K.NUAGAON /88 /2024 A.D.J.-CUM-SPL JUDGE,BERHAMPUR(G Spl/0000017/2024
31	D-BLAPL/10512/2024 BLAPL/3582/2024	WILLIAM SORENG VS STATE OF ODISHA	ARUN KUMAR MISHRA VS	BRAHMANITARANG /162 /2023 ADDL.C.J.M.,ROURKELA(Sundargarh) ST/0000017/2024
32	D-BLAPL/9874/2024 BLAPL/3583/2024	JYOTI RANJAN MISHRA VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	EOW,BHUBANESWAR /17 /2023 PRESIDING OFFICER,DESIGNATED CO CT/0000004/2023
33	D-BLAPL/10822/2024 BLAPL/3584/2024	CHETAN KUMAR UMEDRAM SHAHU VS STATE OF ODISHA	JAGABANDHU SAHU VS	/ /0 DISTRICT & SESSIONS JUDGE,BOLANG 2(A)CC/0000006/2024
34	D-BLAPL/10222/2024 BLAPL/3585/2024	MAHESWARI NAIDU VS	JAYAKRISHNA MOHAPATRA VS	BARIPADA TOWN /29 /2024 SPECIAL JUDGE,BARIPADA(Mayurbhanj

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35	D-BLAPL/10917/2024 BLAPL/3586/2024	STATE OF ODISHA SIDHARTHA SHANKAR DAS VS	RABI NARAYAN MOHANTY VS	Spl/0000003/2024 / /0 DISTRICT & SESIONS JUDGE,BHUBANE
36	D-BLAPL/10578/2024 BLAPL/3587/2024	STATE OF ODISHA M.BALAKRISHNAN VS	RAJIB LOCHAN PATTNAIK VS	TR/0000157/2024 POTTANGI /50 /2024 ADDL.SESIONS JUDGE CUM SPECIAL
37	D-BLAPL/10168/2024 BLAPL/3588/2024	STATE OF ODISHA ASWINI KUMAR MEHER VS	MANAS KUMAR CHAND VS	TR/0000042/2024 JUNAGARH /325 /2022 SPECIAL JUDGE, DHARMAGARH(Kalah
38	D-BLAPL/11010/2024 BLAPL/3589/2024	STATE OF ODISHA FRANSIS NAYAK VS	DR. SIMANCHALLA RANJIT VS	Spl/0000013/2022 DARINGBADI /54 /2024 SPECIAL JUDGE,BALLIGUDA(Kandhama
39	D-BLAPL/8432/2024 BLAPL/3590/2024	STATE OF ODISHA AKURA MAJHI VS	SAROJ KUMAR PADHY VS	Spl/0000084/2024 BALLIGUDA /15 /2024 SENIOR CIVIL JUDGE, BALIGUDA(Kand
40	D-BLAPL/11492/2024 BLAPL/3591/2024	STATE OF ODISHA PRAKASH PRADHAN VS	SURYA KANTA PRADHAN VS	Spl/0000014/2024 MANAMUNDA /162 /2023 ADDL.SESION JUDGE CUM SPL.JUDGE
41	D-BLAPL/10397/2024 BLAPL/3592/2024	STATE OF ODISHA CHANDRAKANTI NAHAK VS	TUSAR KUMAR MISHRA VS	Spl/0000160/2023 THAKURGARH /330 /2022 SPECIAL JUDGE (POCSO), ANGUL(Anug
42	D-BLAPL/10914/2024 BLAPL/3593/2024	STATE OF ODISHA SACHIN KUMAR SAHANI VS	RABI NARAYAN MOHANTY VS	Spl/0000007/2024 / /0 SPECIAL JUDGE, PURI(Puri)
43	D-BLAPL/10010/2024 BLAPL/3594/2024	STATE OF ODISHA BASANTA KUMAR DHALA VS	SWARUP KUMAR PATNAIK VS	Spl/0000056/2024 BHANJPUR /30 /2024 S.D.J.M.-CIVIL JUDGE (JD),BARIPADA(M
44	D-BLAPL/11028/2024 BLAPL/3595/2024	STATE OF ODISHA TANKADHAR DEEP @ SANKAR VS	PRABHAV BEHERA VS	CT/0000118/2024 SINAPALI /262 /2023 DIST.& SESSIONS JUDGE,NAWAPARA(D
45	D-BLAPL/10671/2024 BLAPL/3596/2024	STATE OF ODISHA ASHOK KANHAR VS STATE OF ODISHA	PREETAM MISHRA VS	ST/0000008/2024 BOUDH /443 /2023 S.D.J.M. CIVIL JUDGE (JD),BOUDH(Baud CT/0000486/2023

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46	D-BLAPL/10122/2024 BLAPL/3597/2024	SIBARAM JANI VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	/ /0 A.D.J.-CUM-SPL JUDGE,BERHAMPUR(G 2(A)CC/0000072/2023
47	D-BLAPL/7646/2024 BLAPL/3598/2024	SURESH CHANDRA PADHI VS STATE OF ODISHA	ARUN KUMAR DAS (1) VS	BAIDYANATHPUR /27 /2014 PRESIDING OFFICER,OPID,BERHAMPU GR/0000133/2013
48	D-BLAPL/7467/2024 BLAPL/3599/2024	PRAMILA PRADHAN VS STATE OF ODISHA	SATYARANJAN SATPATHY VS	NIHALPRASAD /64 /2023 A.D.J.,DHENKANAL(Dhenkanal) CT/0000196/2023
49	D-BLAPL/10501/2024 BLAPL/3600/2024	SHIVANANDA YADAV VS STATE OF ODISHA	BIBHUTI BHUSAN NANDA VS	G.R.P.S.,SAMBALPUR /17 /2024 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000012/2024
50	D-BLAPL/11170/2024 BLAPL/3601/2024	ANANTA DAS VS STATE OF ODISHA	BHABANI SANKAR MISHRA VS	MANGALPUR /115 /2024 S.D.J.M.,JAJPUR(Jajapur ) CT/0000867/2024
51	D-BLAPL/10542/2024 BLAPL/3602/2024	DINESH BEHERA@DINESH KUMAR BEHERA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	CYBER CRIME AND ECONOMIC OFFEN S.D.J.M.-CIVIL JUDGE (JD),BHAWANIPA CT/0000317/2024
52	D-BLAPL/10940/2024 BLAPL/3603/2024	NASIRUDDIN KHAN @ CHAND @ CHANDA VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	TIGIRIA /226 /2023 J.M.F.C.,TIGIRIA(Cuttack) CT/0000221/2023
53	D-BLAPL/10776/2024 BLAPL/3604/2024	SHIBA DIGAL VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	TUMUDIBANDHA /47 /2024 SPECIAL JUDGE,BALLIGUDA(Kandhama Spl/0000086/2024
54	D-BLAPL/10719/2024 BLAPL/3605/2024	MOHAMMAD NASRULLA @ PAPUN VS STATE OF ODISHA	AMITABH MISHRA VS	TIGIRIA /226 /2023 J.M.F.C.,TIGIRIA(Cuttack) CT/0000221/2023
55	D-BLAPL/10400/2024 BLAPL/3606/2024	DUMBARI JAYA@JAYA DUMARI VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	POTTANGI /62 /2022 ADDL DISTRICT AND SESSIONS JUDGE CT/0000110/2022
56	D-BLAPL/11173/2024 BLAPL/3607/2024	CHHOTELAL SALBUNIA @ RAJU VS STATE OF ODISHA	SOUGAT DASH VS	RAGHUNATHPALI /219 /2023 2ND A.D.J.,ROURKELA(Sundargarh) ST/0000289/2023
57	D-BLAPL/10796/2024	DIGAMBER MUDULI	SARBESWAR SAHOO	LAXMIPUR /67 /2018

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/3608/2024	VS STATE OF ODISHA	VS	ADDL.SESIONS JUDGE CUM SPECIAL TR/0000022/2018
58	D-BLAPL/11122/2024 BLAPL/3609/2024	LAKHAN BHUMIA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	/ /0 SPECIAL JUDGE,MALKANGIRI(Malkang SPL. 2(a)C.C./0000011/2024
59	D-BLAPL/10908/2024 BLAPL/3610/2024	JASOBANTA SAHU VS STATE OF ODISHA	PRATYUSHA NAIDU VS	/ /0 DISTRICT & SESSIONS JUDGE,BOLANG 2(A)CC/0000005/2024
60	D-BLAPL/10630/2024 BLAPL/3611/2024	VIKASH KUMAR SINGH VS STATE OF ODISHA	NITYANANDA MOHAPATRA VS	NAKTIDEUL /41 /2024 ADDL.SESIONS JUDGE CUM SPL JUDGE TR/0000006/2024
61	D-BLAPL/11144/2024 BLAPL/3612/2024	RAMESH CHANDRA PANDA @ RAMESH PANDA VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	AMPANI /12 /2024 J.M.F.C, KOKSARA(Kalahandi) CT/0000040/2024
62	D-BLAPL/11102/2024 BLAPL/3613/2024	RAMJAN LAK VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	KASAFAL MARINE /16 /2023 J.M.F.C. BALASORE(RURAL)(Baleshwar) CT/0000335/2023
63	D-BLAPL/11103/2024 BLAPL/3614/2024	PREMCHAND CHHATIA @ PREM CHAND CHHATIA VS STATE OF ODISHA	SATYABRATA PANDA VS	GHANTAPADA /59 /2024 ADDL.SESION JUDGE CUM SPL.JUDGE Spl/0000065/2024
64	D-BLAPL/11087/2024 BLAPL/3615/2024	PRASANTA NAIK VS STATE OF ODISHA	SATYABRATA PANDA VS	TARBHA /208 /2022 A.D.J.,SONEPUR(Sonepur ) SC/0000011/2023
65	D-BLAPL/10852/2024 BLAPL/3616/2024	NAHUSHAN MALLICK @ NAHUSAN VS STATE OF ODISHA	S.S.RAY (2) VS	PADMAPUR /55 /2023 A.D.J., GUNUPUR(Rayagada ) TR/0000060/2023
66	D-BLAPL/11104/2024 BLAPL/3617/2024	RAMJAN LAK VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	RUPSA /21 /2024 J.M.F.C. BALASORE(RURAL)(Baleshwar) CT/0000142/2024
67	D-BLAPL/11091/2024 BLAPL/3618/2024	SIBU@SIKU NAIK VS STATE OF ODISHA	SATYABRATA PANDA VS	TARBHA /208 /2022 A.D.J.,SONEPUR(Sonepur ) SC/0000011/2023
68	D-BLAPL/11106/2024 BLAPL/3619/2024	RAMJAN LAK VS	JAYANTA KUMAR MAJHI VS	KHANTAPADA /36 /2024 J.M.F.C. BALASORE(RURAL)(Baleshwar)

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69	D-BLAPL/11080/2024 BLAPL/3620/2024	STATE OF ODISHA DUSHASAN NAIK VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	CT/0000128/2024 CAPITAL P.S. /183 /2024 DISTRICT & SESIONS JUDGE,BHUBANE
70	D-BLAPL/11099/2024 BLAPL/3621/2024	RAMJAN LAK VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	TR/0000177/2024 TALASARI MARINE /19 /2024 J.M.F.C.,BHOGRAI(Baleshwar)
71	D-BLAPL/11119/2024 BLAPL/3622/2024	STATE OF ODISHA KRUPA UDULBADIA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	CT/0000122/2024 / /0 SPECIAL JUDGE,MALKANGIRI(Malkang
72	D-BLAPL/11086/2024 BLAPL/3623/2024	STATE OF ODISHA CHITTA@CHITTA RANJAN SAHU VS STATE OF ODISHA	SATYABRATA PANDA VS	SPL. 2(a)C.C./000010/2024 PUINTALA /199 /2023 SPECIAL JUDGE,BALANGIR(Balangir)
73	D-BLAPL/10877/2024 BLAPL/3624/2024	STATE OF ODISHA PUSHPENDRA SINGH BHARTI @ PUSHPENDRA SINGH VS STATE OF ODISHA	S.S.RAY (2) VS	Spl/0000074/2023 MUNIGUDA /30 /2024 SPECIAL JUDGE,GUNUPUR(Rayagada )
74	D-BLAPL/11202/2024 BLAPL/3625/2024	STATE OF ODISHA PRAGYAN PRIYA SWAIN @ PRAJNAPRIYA SWAIN VS STATE OF ODISHA	GOREKHANATH DAS VS	TR/0000030/2024 SPECIAL CRIME UNIT /4 /2024 DISTRICT & SESIONS JUDGE,BHUBANE
75	D-BLAPL/11090/2024 BLAPL/3626/2024	STATE OF ODISHA SITAKANTA DANG VS STATE OF ODISHA	SATYABRATA PANDA VS	TR/0000161/2024 PUINTALA /199 /2023 SPECIAL JUDGE,BALANGIR(Balangir)
76	D-BLAPL/10946/2024 BLAPL/3627/2024	STATE OF ODISHA JAGADISH JENA VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	Spl/0000074/2023 BALIAPAL /9 /2021 AD-HOC A.D.J.(FTSC),BALASORE(Baleshwar)
77	D-BLAPL/11205/2024 BLAPL/3628/2024	STATE OF ODISHA TAPASA @ SOUMYA RANJAN NAYAK VS STATE OF ODISHA	AMITAV TRIPATHY VS	Spl/0000026/2021 ITAMATI /208 /2023 C.J.M.,NAYAGARH(Nayagarh )
78	D-BLAPL/11177/2024 BLAPL/3629/2024	STATE OF ODISHA K.BISWAJIT PATRA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	ST/0000011/2024 BALLIGUDA /188 /2019 DISTRICT & SESSIONS JUDGE,BERHAMPUR
79	D-BLAPL/10325/2024 BLAPL/3630/2024	STATE OF ODISHA LIPU @ MITHUN MALLICK VS STATE OF ODISHA	BIJAY SWAIN VS	ST/0000057/2023 INFOCITY PS /80 /2024 DISTRICT & SESIONS JUDGE,BHUBANE
				TR/0000092/2024

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80	D-BLAPL/11178/2024 BLAPL/3631/2024	MAHESWAR BEHERA@MITU VS STATE OF ODISHA	RABI NARAYAN MOHANTY VS	PIPLI /526 /2023 J.M.F.C.,PIPLI(Puri) GR/0000850/2023
81	D-BLAPL/10492/2024 BLAPL/3632/2024	TARUN MAHANANDIA @ TEMBA VS STATE OF ODISHA	S.S.RAY (2) VS	GUDARI /38 /2020 A.D.J., GUNUPUR(Rayagada ) TR/0000006/2020
82	D-BLAPL/10987/2024 BLAPL/3633/2024	UGULI@UGRASEN SWAIN VS STATE OF ODISHA	NABA KISHORE GURU VS	DHENKANAL TOWN /122 /2024 S.D.J.M.-CIVIL JUDGE (JD),DHENKANAL GR/0000252/2024
83	D-BLAPL/11206/2024 BLAPL/3634/2024	DINABANDHU MAJHI VS STATE OF ODISHA	AMIT KUMAR NATH VS	CHHENDIPADA /524 /2023 SPL.JUDGE,ANGUL(Anugul ) Spl/0000022/2023
84	D-BLAPL/11207/2024 BLAPL/3635/2024	TIKAN SAHU VS STATE OF ODISHA	AMIT KUMAR NATH VS	CHHENDIPADA /524 /2023 SPL.JUDGE,ANGUL(Anugul ) Spl/0000022/2023
85	D-BLAPL/11083/2024 BLAPL/3636/2024	H.V. GOPI VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	// SPECIAL JUDGE ASKA(Ganjam) 2(A)CC/0000003/2024
86	D-BLAPL/11175/2024 BLAPL/3637/2024	SANTOSH LIMA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	BISSAMCUTTACK /156 /2023 SPECIAL JUDGE,RAYAGADA(Rayagada ) TR/0000030/2023
87	D-BLAPL/11233/2024 BLAPL/3638/2024	BUDU GOLARI @ RAJA KHILLA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	ORKEL /54 /2024 J.M.F.C., KUDUMULUGUMMA(Malkangiri) GR/0000069/2024
88	D-BLAPL/11260/2024 BLAPL/3639/2024	NARENDRA KUMAR CHANDRAKAR VS STATE OF ODISHA(VIG.)	BRAJA KISHOR PANDA VS	KORAPUT VIGILANCE /8 /2024 SPL. JUDGE (VIG),BHAWANIPATNA(Ka) GR/0000005/2024
89	D-CMAPL/10488/2024 CMAPL/100/2024	BHAGABATI SATPATHY VS SULOCHANA DANDAPATA	ADV. VS	// () //
90	D-CMAPL/15482/2024 CMAPL/101/2024	ANTARYAMI JENAMANI VS COMMISSIONER LAND RECORDS AND SETTLEMENT	KABIR KUMAR JENA VS	// () //
91	D-CMAPL/8599/2024	BHAGIRATHI BASTIA	ADV.	//



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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CMAPL/102/2024	VS MEMBER SECY. CADRE COMMITTEE, DIST. CENTRAL CO- OPERATIVE BANK LTD., BALANGIR	VS	() //
92	D-CMAPL/12926/2024 CMAPL/103/2024	MONALISHA SAHOO VS ANSUMAN NAIK	ANITA DASH VS	// ()
93	D-CMP/16360/2024 CMP/377/2024	NALINI KUMAR DAS VS THE COLLECTOR, JAGATSINGHPUR	JYOTI RANJAN DEO VS	// ADDL SESSIONS JUDGE, KUJANG(Jagatsinghpur) RFA/000022/2021
94	D-CMP/16351/2024 CMP/378/2024	HARI SHANKAR MISHRA VS SURUBALI TANDI	MOHENDRA KUMAR MOHAPATRO VS	// CIVIL JUDGE (SD),BOLANGIR(Balangir) CS/000090/2020
95	D-CMP/16310/2024 CMP/379/2024	SANJUKTA PANIGRAHI VS SADASIBA PANDA	DEBENDRA NARAYAN PATTANAIAK VS	// CIVIL JUDGE (SD),MALKANGIRI(Malkangiri) IA/000006/2023
96	D-CMP/16632/2024 CMP/380/2024	ACHYUTANANDA SAHOO VS BRAJABANDHU SAHOO	NABA KISHORE ACHARYA VS	// CIVIL JUDGE (JD),2ND COURT,CUTTACK CMA/0000148/2022
97	D-CMP/16470/2024 CMP/381/2024	SURENDRA KUMAR SABARWAL VS OM PRAKASH DAGA	PRATYUSHA NAIDU VS	// CIVIL JUDGE (SD),TITILAGARH(Balangir) CS/000053/2000
98	D-CMP/16578/2024 CMP/382/2024	BAREN KUMAR PANDA VS SK.KAUSAR	DWARIKA PRASAD MOHANTY VS	// CIVIL JUDGE (SD),BALASORE(Baleshwar) CS/0000335/2020
99	D-CMP/5368/2024 CMP/383/2024	HEMALATA PATRA VS SARASWATI PATRA	SUKANTA KUMAR NAYAK VS	// CIVIL JUDGE(SR.DIVN.),SALIPUR(Cuttack) EC/0000004/2018
100	D-CMP/17192/2024 CMP/384/2024	BIJAY RAM DASH VS PRAFULLA CHANDRA MOHAPATRA	DEEPALI MAHAPATRA VS	// ADDL.CIVIL JUDGE(S.D.)2ND COURT,CUTTACK TS/0000442/1994
101	D-CMP/16441/2024 CMP/385/2024	RAMESWARI PRUSETH VS SABITA PANDEY	AMIT PRASAD BOSE VS	// SR CIVIL JUDGE (LEAVE RESERVE) AT CUTTACK CS/0000216/2021
102	D-CMP/16966/2024 CMP/386/2024	BALABHADRA @ BRAHMANANADA BISWAL VS	AMIT PRASAD BOSE VS	// CIVIL JUDGE (SD),NILAGIRI(Baleshwar)

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
103	D-CMP/16453/2024 CMP/387/2024	KABITA SWAIN RAJLAXMI MUDRA VS JAYAKRUSHNA @ GOPAL MUDRA	AMIT PRASAD BOSE VS	CS/0000223/2021 // CIVIL JUDGE (JD),PURI(Puri) TS/0000089/2006
104	D-CONTC/13527/2024 CONTC/2956/2024	BHARAT BHUSAN MOHANTY VS ARAVIND AGRAWAL, I.A.S.	BISWAJET PAREDA VS	// () //
105	D-CONTC/4012/2024 CONTC/2957/2024	GANGA RANI BEHERA VS ARVIND AGARWAL,COMMISSIONER-CUM-SECY.,HIGHER EDUCATION DEPT.	SANJEEV UDGATA VS	// () //
106	D-CONTC/9035/2024 CONTC/2958/2024	SNEHALATA SARANGI VS ASWATHY S., I.A.S.	ADV. VS	// () //
107	D-CONTC/9039/2024 CONTC/2959/2024	SUBASINI PATNAIK VS ASWATHY S., I.A.S.	ADV. VS	// () //
108	D-CONTC/11372/2024 CONTC/2960/2024	DHIRENDRA KUMAR SAHOO VS SHALINI PANDIT, I.A.S.	BIPLABA P.B. BAHALI VS	// () //
109	D-CONTC/12362/2024 CONTC/2961/2024	CHOUDHURY DEBENDRANATH DAS VS NIBEDITA PANI, DISTRICT EDUCATION OFFICER, JAJPUR	SANTOSH KUMAR SWAIN VS	// () //
110	D-CONTC/12388/2024 CONTC/2962/2024	SUBRAT KUMAR ACHARYA VS RASMITA RANI TARASIA, SECY., ODISHA STATE HOUSING BOARD	ADV VS	// () //
111	D-CONTC/12812/2024 CONTC/2963/2024	BALAKRUSHNA PATRA VS ANU GARG, I.A.S.	ADV VS	// () //
112	D-CONTC/14191/2024 CONTC/2964/2024	PITABAS MAHAPATRA VS ASWATHI S, I.A.S.	ADV VS	// () //
113	D-CONTC/14196/2024 CONTC/2965/2024	BINOD BIHARI MOHAPATRA VS ASWATHI S, I.A.S.	ADV VS	// () //

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
114	D-CONTC/14199/2024 CONTC/2966/2024	KESHAB CHANDRA PARIDA VS ASWATHI S, I.A.S.	ADV VS	// 0 //
115	D-CONTC/14203/2024 CONTC/2967/2024	UMESH CHANDRA OJHA VS ASWATHI S, I.A.S.	ADV VS	// 0 //
116	D-CONTC/14537/2024 CONTC/2968/2024	BIJAYALAXMI MANDAL VS AJIT KUMAR BABU,EXECUTIVE ENGINEER,R AND E KALAHANDI M.I. DIVISION	ADV VS	// 0 //
117	D-CONTC/14801/2024 CONTC/2969/2024	PRASHESH KUMAR DAS VS D. PRASHANT KUMAR REDDY, I.A.S.	ADV. VS	// 0 //
118	D-CONTC/15273/2024 CONTC/2970/2024	RAMANUJ PRASAD NAYAK VS JAYAKRUSHNA BEHERA, OPS, ADDL. S.P., CUTTACK	ADV VS	// 0 //
119	D-CONTC/16705/2024 CONTC/2971/2024	PRATAP CHANDRA BHUYAN VS G. MATHIVATHAN, PRINCIPAL SECY., TO GOVT, H AND UD,DEPT.	ADV VS	// 0 //
120	D-CONTC/16547/2024 CONTC/2972/2024	MADHUSUDAN BARIK VS DHOBEI NAYAK, TAHASILDAR, KHANDAPADA	ADV. VS	// 0 //
121	D-CONTC/16435/2024 CONTC/2973/2024	LAXMIKANTA PATTNAIK VS ARUN KUMAR SARANGI, I.P.S., D.G AND I.G, POLICE CUTTACK	ADV VS	// 0 //
122	D-CONTC/16434/2024 CONTC/2974/2024	GURU CHARAN PALAI VS BIKRAM KISHORE PARIDA, TAHASILDAR, DASARATHPUR, JAJPUR	BISWA PRAKASH DHAL VS	// 0 //
123	D-CONTC/16563/2024 CONTC/2975/2024	BIJAYA KUMAR SWAIN VS SANJAY SINGH, COMMNR. CUM SECY., RURAL DEVELOPMENT DEPT.	ADV. VS	// 0 //
124	D-CONTC/16570/2024 CONTC/2976/2024	BIJAYA KUMAR SWAIN VS SANJAYA KUMAR SINGH, COMMNR. CUM SECY., RURAL DEVLOPMENT DEPT.	ADV. VS	// 0 //
125	D-CONTC/16499/2024	PRATAP KUMAR SABAT	ADV	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CONTC/2977/2024	VS	VS	0
		RASMITA RANI TARASIA, SECY., ODISHA STATE HOUSING BOARD		//
126	D-CONTC/16384/2024	PRAVASINI SAHOO	SARADA PRASAD DASH	//
	CONTC/2978/2024	VS	VS	0
		DATTATRAYA BHAUSAHEB SHINDE, COLLECTOR, MAYURBHANJ		//
127	D-CONTC/16181/2024	KRUSHNA CHANDRA BIGRAH	ADV	//
	CONTC/2979/2024	VS	VS	0
		BISWANATH TARAI, D.E.O, KHORDHA		//
128	D-CONTC/15831/2024	KULAYUSHA SWAIN	ADV.	//
	CONTC/2980/2024	VS	VS	0
		BHABANI SHANKAR CHAYANI, DIRECTOR, HIGHER SECONDARY EDUCATION, ODISHA		//
129	D-CONTC/16701/2024	KAILASH LENKA	ADV	//
	CONTC/2981/2024	VS	VS	0
		G.MATHIVATHAN, PRINCIPAL SECY., TO GOVT., H AND UD DEPT.		//
130	D-CONTC/16216/2024	SAMBIT KUMAR JAGDEV	ADV	//
	CONTC/2982/2024	VS	VS	0
		DR. MANAS RANJAN SWAIN, TAHASILDAR, BBSR, KHORDHA		//
131	D-CONTC/16749/2024	DILLIP KUMAR PRADHAN	ADV	//
	CONTC/2983/2024	VS	VS	0
		ASHISH KUMAR MOHAPATRA, O.A.S.		//
132	D-CONTC/6950/2024	SANTOSH KUMAR PAIK	ADV.	//
	CONTC/2984/2024	VS	VS	0
		JYOTI PRAKASH MISHRA, O.A.S.		//
133	D-CONTC/13404/2024	RAJAKISHOR DASH	ADV	//
	CONTC/2985/2024	VS	VS	0
		AMRITA PATTNAIK, O.E.S.		//
134	D-CONTC/13406/2024	VIVEKANANDA PANDA	ADV.	//
	CONTC/2986/2024	VS	VS	0
		AMRITA PATTNAIK, O.E.S.		//
135	D-CONTC/14924/2024	ASHOK KUMAR PANDA	GOPINATH PANDA	//
	CONTC/2987/2024	VS	VS	0
		MAJOR OM PRAKASH, SR. RECORD OFFICER		//
136	D-CONTC/11486/2024	MANOJ KUMAR MAJHI	ADV	//
	CONTC/2988/2024	VS	VS	0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
137	D-CONTC/16304/2024 CONTC/2989/2024	GOURI RANI NAIK, D.E.O, KEONJHAR NIRANJAN BEHERA VS DEBIDUTTA BISWAL, I.F.S.	SOHAN MISHRA VS	// // ()
138	D-CONTC/16296/2024 CONTC/2990/2024	SADANANDA SAHU VS BHABANI SHANKAR CHAYANI, DIRECTOR, HIGHER EDUCATION DEPT.	ADV VS	// // ()
139	D-CONTC/16283/2024 CONTC/2991/2024	TAPAS RANJAN ROUT VS ARAVIND AGRAWAL, COMMNR. CUM SECY., HIGHER EDUCATION DEPT.	ADV. VS	// // ()
140	D-CONTC/16270/2024 CONTC/2992/2024	SASWAT MISHRA VS ARAVIND AGRAWAL, PRINCIPAL SECY. HIGHER EDUCATION DEPT.	ADV. VS	// // ()
141	D-CONTC/16232/2024 CONTC/2993/2024	ANURADHA PARIDA VS PRADEEP KUMAR NAG, DISTRICT EDUCATION OFFICER, KENDRAPARA	ADV. VS	// // ()
142	D-CONTC/16231/2024 CONTC/2994/2024	ANURADHA PARIDA VS PRADEEP KUMAR NAG, D.E.O, KENDRAPARA	ADV VS	// // ()
143	D-CONTC/16014/2024 CONTC/2995/2024	SANTANU KUMAR PRADHAN VS MUKESH KUMA BHAMOO, I.P.S.	ADV. VS	// // ()
144	D-CONTC/16012/2024 CONTC/2996/2024	JAYANTI MANGARAJ VS GOURIMANI NAIK, O.E.S.	PRADEEP KUMAR MOHAPATRA VS	// // ()
145	D-CONTC/15484/2024 CONTC/2997/2024	SUNDARAM HOME FINANCE LTD. CHENNAI VS NIRANJAN PARIDA, DISTRICT SUB REGISTRAR, BALASORE	ADV VS	// // ()
146	D-CONTC/15061/2024 CONTC/2998/2024	NALINI MALIK VS ASWATHY.S, I.A.S.	ADV VS	// // ()
147	D-CONTC/15981/2024 CONTC/2999/2024	MANOJ KUMAR BALIARSINGH VS SIDDHARTH SHANKAR SWAIN, I.A.S.	ADV VS	// // ()

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
148	D-CONTC/14992/2024 CONTC/3000/2024	MANASA RANJAN PATI VS RANJAN KUMAR GIRI, D.E.O, JAJPUR	ADV VS	// 0 //
149	D-CONTC/14990/2024 CONTC/3001/2024	BISHNU BAG VS ASWATHY S, I.A.S.	ADV VS	// 0 //
150	D-CONTC/14985/2024 CONTC/3002/2024	BISHNUPRIYA BEHERA VS ASWATHY S, I.A.S.	ADV VS	// 0 //
151	D-CONTC/11606/2024 CONTC/3003/2024	SANJAYA KUMAR MAHANTY VS ER. SURENDRA KUMAR BEHERA, ADDL. CHIEF ENGINEER, RWSS CIRCLE, BBSR	ADV. VS	// 0 //
152	D-CONTC/16690/2024 CONTC/3004/2024	SASHIMANI SETHI VS SATAYBRATA SAHOO, I.A.S.	ADV VS	// 0 //
153	D-CONTC/16529/2024 CONTC/3005/2024	KAMALAKANTA MALLICK VS RITANJALI NAYAK, BLOCK VETERINARY OFFICER, KHAIRA, BALASORE	ADV. VS	// 0 //
154	D-CONTC/16691/2024 CONTC/3006/2024	MAHENDRA BISWAL VS LAXMAN MARANDI SUPDT., ENGR. , BAITARANI IRRIGATION DIVISION, SALAPADA, KEONJHAR	ADV VS	// 0 //
155	D-CONTC/16698/2024 CONTC/3007/2024	BASANTA KUMAR CHAKRA VS LAXMAN MARANDI, SUPDT., ENGR., BAITARANI IRRIGATION DIVISION, SALAPADA, KEONJHAR	ADV VS	// 0 //
156	D-CONTC/16500/2024 CONTC/3008/2024	NAYANA MANGARAJ VS RAJESH PRABHAKAR PATIL, COMMNR. MUNICIPAL CORPORATION, CUTTACK	ADV. VS	// 0 //
157	D-CONTC/16764/2024 CONTC/3009/2024	PRATAP KISHORE CHOUDHURY VS ARAVIND AGRAWAL, I.A.S.	ADV VS	// 0 //
158	D-CONTC/14534/2024 CONTC/3010/2024	BHABANI SANKAR DAS VS ARUN KUMAR SARANGI, IPS	ADV. VS	// 0 //
159	D-CONTC/14522/2024	MANJULATA SAHU	ADV.	//

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	CONTC/3011/2024	VS	VS	0
		A.ASHWASTHI, I.A.S.		//
160	D-CONTC/14517/2024	PRAVAKAR KAR	ADV.	//
	CONTC/3012/2024	VS	VS	0
		A.ASHWATHI, I.A.S.		//
161	D-CONTC/16184/2024	TARAMANI TOPNO @ SOFIARAJ GOUDA	ADV	//
	CONTC/3013/2024	VS	VS	0
		SHALINI PANDIT, I.A.S.		//
162	D-CONTC/15444/2024	HARAPRIYA PADHI	SUJATA JENA	//
	CONTC/3014/2024	VS	VS	0
		SURENDRA KUMAR PANDA, ADDL. SECY., HEALTH AND WELFARE DEPT.		//
163	D-CONTC/16208/2024	PRASANTA KUMAR BHARATI	ADV.	//
	CONTC/3015/2024	VS	VS	0
		ARAVIND AGRAWAL, I.A.S.		//
164	D-CONTC/15754/2024	RAMANATH PANIGRAHI	SANDHYARANI PANI	//
	CONTC/3016/2024	VS	VS	0
		ARAVIND AGRAWAL, COMMISSIONER CUM SECRETARY, HIGHER EDUCATION DEPT.		//
165	D-CONTC/15739/2024	SUDHIR KUMAR SAHOO	ADV	//
	CONTC/3017/2024	VS	VS	0
		ABHIMANU BARIK, SUPDT., ENGNR., RWS AND S. DIVISION, PURI		//
166	D-CONTC/14600/2024	SANTOSH KUMAR SAHOO	ADV.	//
	CONTC/3018/2024	VS	VS	0
		SHALINI PANDIT, I.A.S.		//
167	D-CONTC/16190/2024	ABHISHEK DAS	MAHES DAS	//
	CONTC/3019/2024	VS	VS	0
		BALWANT SINGH, I.A.S.		//
168	D-CONTC/16108/2024	SIBANI SAHU	ADV	//
	CONTC/3020/2024	VS	VS	0
		ANU GARG, I.A.S.		//
169	D-CONTC/16009/2024	RUKMANI SETHI	ADV	//
	CONTC/3021/2024	VS	VS	0
		ARAVIND AGRAWAL, I.A.S		//
170	D-CONTC/16494/2024	SUBHASH CHANDRA MISHRA	BIJAY KUMAR MOHANTY	//
	CONTC/3022/2024	VS	VS	0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
		BHAGABAN GANTAYAT, PRESIDENT, MANAGEMENT BODY OF SANJAY MEMORIAL INSTITUTE OF TECHNOLOGY, GANJAM		//
171	D-CONTC/16011/2024 CONTC/3023/2024	DIPTIREKHA RATH VS ASWASTHY S., I.A.S	ADV VS	// () //
172	D-CONTC/16794/2024 CONTC/3024/2024	DUKHISYAM PRADHAN VS ASWATHY S, I.A.S.	ADV VS	// () //
173	D-CONTC/16790/2024 CONTC/3025/2024	UMESH CHANDRA NAYAK VS DR. P.PRADEEP KUMAR PATRO, C.D.M. AND P.H.O., GAJAPATI	ADV VS	// () //
174	D-CONTC/16820/2024 CONTC/3026/2024	PRANATI SAHOO VS DR, V.R. PATI, C.D.M AND P.H.O, SUBARNAPUR	ADV VS	// () //
175	D-CONTC/16010/2024 CONTC/3027/2024	JYOTI RANJAN PANDA VS DR. ARABINDA KUMAR PADHEE, I.A.S	ADV. VS	// () //
176	D-CRLA/9913/2024 CRLA/360/2024	MUTHIA @ MADAN MOHAN MOHAPATRA VS STATE OF ODISHA	SATYA RANJAN MULIA VS	BASELI SAHI PS /8 /2014 1ST A.D.J.,PURI(Puri) ST/0000016/2017
177	D-CRLA/10223/2024 CRLA/361/2024	SANKARSANA DEHURY VS STATE OF ODISHA	PRASANT KUMAR SAHOO VS	KANKADAHAD /124 /2020 SPECIAL JUDGE,DHENKANAL(Dhenkanal) Spl/0000078/2020
178	D-CRLA/11212/2024 CRLA/362/2024	PRADEEP KUMAR ROUT VS STATE OF ODISHA(VIG.)	DEBASIS SARANGI VS	BHUBANESWAR VIGILANCE /50 /2007 A.D.J. _ SPL.JUDGE (VIG.),BHUBANESWAR TR/0000023/2012
179	D-CRLA/10407/2024 CRLA/363/2024	ANANTA PRASAD @ ANANTA GOPAL PANI VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	BADACHANA /129 /2024 SPL.JUDGE,JAJPUR(Jajapur ) Spl/0000035/2024
180	D-CRLA/11291/2024 CRLA/364/2024	NIMKA ADINARAYAN VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	KASINAGAR /145 /2022 SPECIAL JUDGE,PARLAKHEMUNDI(Gajapati) Spl/0000034/2022
181	D-CRLA/11505/2024 CRLA/365/2024	VINOD KUMAR VS STATE OF ODISHA(VIG.)	DEVASHIS PANDA VS	BHUBANESWAR VIGILANCE /50 /2007 A.D.J. _ SPL.JUDGE (VIG.),BHUBANESWAR TR/0000023/2012



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182	D-CRLA/11507/2024 CRLA/366/2024	PURNA CHANDRA DASH VS STATE OF ODISHA(VIG.)	DEVASHIS PANDA VS	BHUBANESWAR VIGILANCE /50 /2007 A.D.J. _ SPL.JUDGE (VIG.),BHUBANESWAR TR/0000023/2012
183	D-CRLMA/11117/2024 CRLMA/70/2024	JASODA DALAI VS STATE OF ODISHA	SAURAV TIBREWAL VS	BALIAPAL /114 /2023 SPL.JUDGE,BALASORE(Baleshwar) Spl/0000104/2023
184	D-CRLMC/11079/2024 CRLMC/1314/2024	NARENDRA KATA @ NARESH KATA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	KOMNA PS /142 /2019 SPECIAL JUDGE,NAWAPARA(Nuapada ) Sa/0000026/2019
185	D-CRLMC/10136/2024 CRLMC/1315/2024	GOPAL CHANDRA SAHOO @ SAHU VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	/ /0 J.M.F.C.,BHOGRAI(Baleshwar) ICC/0000020/2018
186	D-CRLMC/10757/2024 CRLMC/1316/2024	JYOTIRANJAN PARIDA VS SUBHALAXMI MALLICK @ PARIDA	RAJIB LOCHAN PATNAIK VS	/ /0 S.D.J.M.,JAGATSINGHPUR(Jagatsinghapur) MISCA/0000115/2023
187	D-CRLMC/10348/2024 CRLMC/1317/2024	KALINDI MAJHI@KALANDI MAJHI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	NAKTIDEUL /10 /2016 ASST.SESSION JUDGE,RAIRAKHOL(San) ST/0000248/2016
188	D-CRLMC/9399/2024 CRLMC/1318/2024	GOURANGA CHARAN DAS @ GOURANGA CHANDRA DAS @ GOUR VS STATE OF ODISHA	SUSHANTA HARICHANDAN VS	EOW,BHUBANESWAR /5 /2019 PRESIDING OFFICER,DESIGNATED COU CT/0000005/2024
189	D-CRLMC/8961/2024 CRLMC/1319/2024	SANTANUBALA BEHERA@SAHU VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	KHARIAR /208 /2011 J.M.F.C.,KHARIAR(Nuapada ) GR/0000496/2011
190	D-CRLMC/10172/2024 CRLMC/1320/2024	SUBASH CHANDRA MOHANTY VS STATE OF ODISHA	RAMANIKANTA PATTANAIK VS	/ /0 JUDGE, FAMILY COURT, DHENKANAL Crp/0000051/2023
191	D-CRLMC/8395/2024 CRLMC/1321/2024	DEEPAK @ DEEPAK KUMAR SAHU VS STATE OF ODISHA	SUDHANSHU SEKHAR DAS VS	DASPALLA /91 /2021 SPECIAL JUDGE,NAYAGARH(Nayagarh ) TR/0000094/2021
192	D-CRLMC/9407/2024 CRLMC/1322/2024	DAITARI SAHOO@ DAITARY SAHOO VS STATE OF ODISHA	RAGHUNATH BISWAL VS	MANGALA BAG /7 /2021 P.O SPL.COURT SC AND ST (POA) ACT, Spl/0000012/2021
193	D-CRLMC/10456/2024	BHIKARI CHARAN PAL	MONOMOY BASU	REMUNA /180 /2013

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	CRLMC/1323/2024	VS STATE OF ODISHA	VS	S.D.J.M.,BALASORE(Baleshwar) ICC/0001164/2015
194	D-CRLMC/10143/2024 CRLMC/1324/2024	HAGURU NAIK VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	INDUASTRIAL,NISA /270 /2021 AD-HOC A.D.J.(FTSC),ANGUL(Anugul ) Spl/0000085/2021
195	D-CRLMC/10119/2024 CRLMC/1325/2024	MANAS KUMAR DAS@MANAS DAS VS STATE OF ODISHA	BHABANI PRASAD SAMAL VS	RAJNAGAR /382 /2021 J.M.F.C., RAJNAGAR(Kendrapara ) GR/0000454/2021
196	D-CRLMC/10993/2024 CRLMC/1326/2024	SUBHASHREE SAMAL VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	MAHILA PS SAMBALPUR /10 /2022 S.D.J.M.,SAMBALPUR(Sambalpur) GR/0000144/2022
197	D-CRLMC/10984/2024 CRLMC/1327/2024	DIBAKARA NAIK VS STATE OF ODISHA	ADITI HOTA VS	ANGUL TOWN /81 /2007 ASST. SESSIONS JUDGE(W.C.),ANGUL(A CT/0000108/2015
198	D-CRLMC/10576/2024 CRLMC/1328/2024	DIBAKAR @ KALU @ KALIA DALEI VS STATE OF ODISHA	JAGAJIT PANA VS	NAYAGARH /109 /2012 A.D.J.,NAYAGARH(Nayagarh ) ST/0000091/2019
199	D-CRLMC/11231/2024 CRLMC/1329/2024	HRUDANANDA SAHU VS STATE OF ODISHA(VIG.)	ANIMA KUMAR DEI VS	BALASORE VIGILANCE /22 /2021 SPL.JUDGE(VIG.),KEONJHAR(Kendujhar) GR/0000008/2021
200	D-CRLMC/10676/2024 CRLMC/1330/2024	RAMA CHANDRA MAHANTA VS STATE OF ODISHA	BHABANI SANKAR DAS VS	BARIA /25 /2016 S.D.J.M.-CIVIL JUDGE (JD),CHAMPUA(K GR/0000083/2016
201	D-CRLMC/10756/2024 CRLMC/1331/2024	K.PRADEEP REDDY @ KALI PRADEEP REDDY VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	/ /0 SPL. JUDGE(POCSO), BERHAMPUR(Gan Spl/0000129/2023
202	D-CRLMC/10766/2024 CRLMC/1332/2024	DEBASIS DEY VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	SAHADEV KHUNTA /131 /2014 S.D.J.M.,BALASORE(Baleshwar) CT/0000787/2014
203	D-CRLMC/10768/2024 CRLMC/1333/2024	KUNA MOHANTY @ DEEPTIRAMAYA VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	SARANAKUL /60 /2021 J.M.F.C.,ODAGAON(Nayagarh ) GR/0000099/2021
204	D-CRLMC/10784/2024 CRLMC/1334/2024	DEBANANDA NAYAK VS	SANJIB KUMAR BHANJADEO VS	/ /0 JUDGE FAMILY COURT,RAYAGADA(Ra

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205	D-CRLMC/10527/2024 CRLMC/1335/2024	STATE OF ODISHA SAILABALA MISHRA VS EXCUTIVE MAGISTRATE CUM TAHASILDAR, DARPANA	SANGRAM MISHRA VS	Crp/0000072/2022 BALICHANDRAPUR /135 /2023 EXECUTIVE MAGISTRATE,DARPAN(Jaj CRMC/0000285/2024
206	D-CRLMC/11656/2024 CRLMC/1336/2024	STATE OF ODISHA VS SAI CHANDAN SAHU	SANRAM JENA,A.G.A. VS	// DISTRICT & SESSIONS JUDGE ,PHULBA CRREV/0000002/2023
207	D-CRLMC/11033/2024 CRLMC/1337/2024	RISHABH GUPTA VS DAMBODAR SAW	AMIT PATTNAIK VS	//0 J.M.F.C.,JHARSUGUDA(Jharsuguda ) ICC/0000032/2023
208	D-CRLMC/11165/2024 CRLMC/1338/2024	SUDHIR MALLICK @ ILLA VS STATE OF ODISHA	NITYANANDA MOHAPATRA VS	NIALI /176 /2016 DISTRICT & SESSIONS JUDGE,CUTTAC ST/0000054/2023
209	D-CRLMC/11449/2024 CRLMC/1339/2024	BIJAY KUMAR MOHANTY VS FAGU@NRUSINGH ROUT	PABITRA KUMAR NAYAK VS	//0 J.M.F.C.,CUTTACK(RURAL)(Cuttack) ICC/0000127/2019
210	D-CRLMC/11414/2024 CRLMC/1340/2024	BIJAY KUMAR MOHANTY VS FAGU @ NRUSINGH GH ROUT	PABITRA KUMAR NAYAK VS	//0 J.M.F.C.,CUTTACK(RURAL)(Cuttack) ICC/0000125/2019
211	D-CRLMC/11406/2024 CRLMC/1341/2024	BIJAY KUMAR MOHANTY VS FAGU @ NRUSINGH ROUT	PABITRA KUMAR NAYAK VS	//0 J.M.F.C.,CUTTACK(RURAL)(Cuttack) ICC/0000128/2019
212	D-CRLMC/11455/2024 CRLMC/1342/2024	BIJAY KUMAR MOHANTY VS FAGU@NRUSINGH ROUT	PABITRA KUMAR NAYAK VS	//0 J.M.F.C.,CUTTACK(RURAL)(Cuttack) ICC/0000126/2019
213	D-CRLMC/10786/2024 CRLMC/1343/2024	SUBASH @ PRASHANT KUMAR MOHAPATRA @ SUBASH MOHAPATRA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	JANKIA P.S. /152 /2004 J.M.F.C.,KHURDA(Khordha ) GR/0000785/2004
214	D-CRLMP/6476/2024 CRLMP/621/2024	SUDHIR DALAI VS STATE OF ODISHA	SOUMYAJYOTI BISWAL VS	BALIANTA P.S. /328 /2018 ( ) //
215	D-CRLMP/10451/2024 CRLMP/622/2024	SANTI LATA JENA VS STATE OF ODISHA	HARIHAR PANIGRAHI VS	//0 ( ) //

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216	D-CRLMP/10932/2024 CRLMP/623/2024	MONALISA CHOUDHURY VS STATE OF ODISHA	KASHINATH PATTANAİK VS	BADAMBADI /5 /2024 () //
217	D-CRLMP/10043/2024 CRLMP/624/2024	ROHIT KUMAR ROUT VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	DHENKANAL TOWN /788 /2023 () //
218	D-CRLMP/10187/2024 CRLMP/625/2024	AKASH KUMAR MALLICK VS THE D.G OF POLICE, CUTTACK	BIJAYA KUMAR NAYAK (3) VS	//0 () //
219	D-CRLMP/11333/2024 CRLMP/626/2024	RASHMITA MAHALİK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	//0 () //
220	D-CRLMP/10425/2024 CRLMP/627/2024	UPENDRA NATH DAS VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	//0 () //
221	D-CRLMP/11393/2024 CRLMP/628/2024	JHILİMİLİ DAS VS STATE OF ODISHA	SUSANTA SEKHAR MOHAPATRA VS	//0 () //
222	D-CRLMP/9647/2024 CRLMP/629/2024	JYOCFHNA RANI SETHI VS SIMANCHAL SETHI	SANTOSH KUMAR MAHANTY VS	//0 () //
223	D-CRLREV/11013/2024 CRLREV/162/2024	LALIT SABAR VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	KOKSARA /221 /2018 A.D.J.,BHAWANIPATNA(Kalahandi) CRA/0000007/2021
224	D-CRLREV/7825/2024 CRLREV/163/2024	ATAL KUMAR PALAI VS DILU @ DILLIP KUMAR BARIK	SANGRAMJIT PANDA VS	AGARAPADA /118 /2023 DISTRICT & SESSIONS JUDGE,BHADRA CRREV/0000033/2023
225	D-CRLREV/10521/2024 CRLREV/164/2024	KHIRABDHİRAJ MAHAPATRA VS STATE OF ODISHA(VİG.)	ANJAN KUMAR BISWAL VS	BALASORE VİGİLANCE /34 /2014 SPL.JUDGE (VİG),BALASORE(Baleshwar) TR/0000007/2022
226	D-CRLREV/11204/2024 CRLREV/165/2024	KAJOL TRİPATHY VS SHREETAM NANDA	VS	//0 DISTRICT & SESIONS JUDGE,BHUBANE CRA/0000031/2022
227	D-CRLREV/9918/2024	MANYATA SAHOO	RAJALAXMI BISWAL	RENGALI DAM SITE /1 /2024

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	CRLREV/166/2024	VS STATE OF ODISHA	VS	A.D.J.,ANGUL(Anugul ) CRA/0000001/2024
228	D-FAO/11598/2024 FAO/151/2024	GIRISH CHANDRA SETHI VS G.M, M.C.L., HINGULA AREA	MAHITOSH SINHA VS	// A.D.J.,TALCHER(Anugul ) Tc/0000125/2018
229	D-FAO/15220/2024 FAO/152/2024	THE C.R.M., M/S. NEW INDIA ASSURANCE COMPANY LTD., BBSR VS GANGADHAR NAYAK	G.P.DUTTA VS	// COMMISSIONER EMPLOYEES COMPEN EC/0000191/2014
230	D-FAO/16535/2024 FAO/153/2024	SABITA KHATTOI VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000485/2015
231	D-FAO/13873/2024 FAO/154/2024	JOGINDRA BEHERA VS UNION OF INDIA	NIRANJAN LENKA VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000053/2021
232	D-FAO/13623/2024 FAO/155/2024	RAJANI SAHOO VS UNION OF INDIA	DEEPALI MAHAPATRA VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000048/2020
233	D-ITA/8829/2024 ITA/15/2024	BHRAMARBAR SAHOO VS PRINCIPAL COMMNR. OF INCOME TAX, CUTTACK	SUNIL MISHRA VS	// () //
234	D-ITA/8825/2024 ITA/16/2024	BHRAMARBAR SAHOO VS PRINCIPAL COMMNR. OF INCOME TAX, CUTTACK	SUNIL MISHRA VS	// () //
235	D-LAA/15089/2024 LAA/10/2024	LAND ACQUISITION OFFICER,KALAHANDI VS SASANKA SEKHAR PANDA	SWAYAMBHU MISHRA,A.S.C VS	// L.A.R. and R. AUTHORITY,BERHAMPUR LAR/0000001/2022
236	D-MACA/13663/2024 MACA/284/2024	CHANDRAKANTI MAJHI VS ANIL KUMAR MARIK	RAMESH CHANDRA PRADHAN VS	// 7TH M.A.C.T.,BHUBANESWAR(Khordha Mac/0000161/2021
237	D-MACA/14360/2024 MACA/285/2024	SASHI KANTA UPADHYAYA VS KULAMANI BEHERA	PRADEEP KUMAR MISHRA VS	// 7TH M.A.C.T.,BHUBANESWAR(Khordha Mac/0003418/2014
238	D-MACA/15982/2024 MACA/286/2024	AUTHORISED SIGNATORIES ORIENTAL INSURANCE CO. L.T.D. VS	NAYAN BEHARI DAS VS	// III M.A.C.T.,BHUBANESWAR(Khordha )

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239	D-MACA/13363/2024 MACA/287/2024	BIDULATA BALIARSINGH DIVISIONAL MANAGER, CHOLAMANDALAM MS GENERAL INSURANCE CO.LTD., BBSR VS MURALI KRISHNA LENKA	BALAKRISHNANATH ROY VS	Mac/0000405/2011 // II MACT (SD),BERHAMPUR(Ganjam) Mac/0000197/2021
240	D-MACA/15368/2024 MACA/288/2024	PRAMILA DEVI VS AMRESH CHANDRA PANDA	BIRANCHI NARAYAN RATH VS	// 3rd M.A.C.T., JHARSUGUDA(Jharsuguda ) Mac/0000047/2018
241	D-MACA/16320/2024 MACA/289/2024	MANAGER(LEGAL), TATA AIG GENERAL INSURANCE CO.LTD. VS BATTA GAMANG	G.P.DUTTA VS	// II MACT (SD),BERHAMPUR(Ganjam) Mac/0000212/2021
242	D-MACA/16319/2024 MACA/290/2024	M/S. MAGMA HDI GENERAL INSURANCE CO.LTD., BBSR VS BASIA PADHAN	GIRIJA PRASAD DUTTA VS	// 3rd M.A.C.T., CUTTACK(Cuttack) Mac/0001319/2018
243	D-MACA/14684/2024 MACA/291/2024	RADHA SABAR VS SARAT BEHERA	PABITRA KUMAR NAYAK VS	// III M.A.C.T.,TALCHER(Anugul ) Mac/0000023/2021
244	D-MACA/6461/2024 MACA/292/2024	GIRIBALA SENAPATI VS UMESH CHANDRA DAS	LINGARAJ SARANGI VS	// 7TH M.A.C.T.,BHUBANESWAR(Khordha) Mac/0000112/2020
245	D-MATA/15265/2024 MATA/125/2024	NIRUPAMA BEHERA VS PRANA KRUSHNA MOHANTA	ANJAN KUMAR BISWAL VS	// JUDGE FAMILY COURT, BARIPADA(Ma CP/0000056/2022
246	D-MATA/16418/2024 MATA/126/2024	SASMITA BEHERA @ SADMITA BEHERA VS RASHMI RANJAN BEHERA	SARADA PRASAD DASH VS	// JUDGE FAMILY COURT,CUTTACK(Cutta CP/0000275/2017
247	D-RPFAM/11462/2024 RPFAM/94/2024	DIPTIMOYA KANUNGO VS PUJA ARCHANA PATTNAIK	MANMEET SINGH ARORA VS	// JUDGE FAMILY COURT,BHUBANESWA CP/0000778/2017
248	D-RPFAM/15892/2024 RPFAM/95/2024	KARTIKA CHANDRA SAMAL VS SANDHYARANI SAMAL	ASHOK KUMAR BEHERA VS	// JUDGE, FAMILY COURT,JAJPUR(Jajapur Crp/0000019/2022
249	D-RPFAM/14727/2024 RPFAM/96/2024	ANIL KUMAR SEE VS SASMITA SEE	SUBHENDU KAR VS	// JUDGE FAMILY COURT,BALASORE(Bal Crp/0000167/2017

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250	D-RSA/15651/2024 RSA/93/2024	NILAMANI ROUT VS BASANTI ROUT	PRAMODA KUMAR MISHRA VS	// A.D.J.,KENDRAPARA(Kendrapara ) RFA/0000038/2019
251	D-RSA/5339/2024 RSA/94/2024	G. BASAVIAH VS SAMIR KUMAR PATTNAIK	SABITA RANJAN PATTNAIK VS	// DISTRICT & SESSIONS JUDGE,CUTTAC RFA/0000017/2011
252	D-RVWPET/16057/2024 RVWPET/57/2024	STATE OF ODISHA VS UMAKANTA SARANGI	MANOJ KUMAR KHUNTIA, A.G.A. VS	// 0 //
253	D-WA/16509/2024 WA/732/2024	STATE OF ODISHA VS JAYANTA KUMAR PALEI	BIPLAB MOHANTY,A.G.A VS	// 0 //
254	D-WA/16465/2024 WA/733/2024	STATE OF ODISHA VS BAIKUNTHA NATH PARHI	BIPLAB MOHANTY,A.G.A VS	// 0 //
255	D-WA/16194/2024 WA/734/2024	STATE OF ODISHA VS PRAMOD CHANDRA MOHARANA	BIPLAB MOHANTY,A.G.A VS	// 0 //
256	D-WA/16448/2024 WA/735/2024	STATE OF ODISHA VS BISWANATH BALIARSINGH	MANOJA KUMAR KHUNTIA, A.G.A. VS	// 0 //
257	D-WA/16182/2024 WA/736/2024	STATE OF ODISHA VS TANKADHAR PRADHAN	BIPLAB MOHANTY,A.G.A VS	// 0 //
258	D-WA/16574/2024 WA/737/2024	STATE OF ODISHA VS NRUSINGHA CHARAN SAMANTAROY	BIPLAB MOHANTY,A.G.A VS	// 0 //
259	D-WA/16455/2024 WA/738/2024	AYANANSHU DUTT VS MANAS KUMAR PRADHAN	ASHOK KUMAR MOHAPATRA VS	// 0 //
260	D-WA/16454/2024 WA/739/2024	STATE OF ODISHA VS BHAGABAN PANDA	MANOJA KUMAR KHUNTIA, A.G.A. VS	// 0 //
261	D-WA/16292/2024	BIKASH BEHERA	SAGARIKA SAHOO	//

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	WA/740/2024	VS CHINTAMANI BHUIAN	VS	0 //
262	D-WA/16405/2024 WA/741/2024	STATE OF ODISHA VS SURENDRA KUMAR MALLICK	UTTAM KUMAR SAHOO,A.S.C VS	// 0 //
263	D-WA/15924/2024 WA/742/2024	STATE OF ODISHA VS SUBASH CHANDRA SAHU	MANOJA KUMAR KHUNTIA, A.G.A. VS	// 0 //
264	D-WA/16245/2024 WA/743/2024	STATE OF ODISHA VS MIHIR KUMAR TRIPATHY	DHANANJAYA MUND,A.G.A VS	// 0 //
265	D-WA/16388/2024 WA/744/2024	STATE OF ODISHA VS BABAJI CHARAN MALIK	UTTAM KUMAR SAHOO,A.S.C VS	// 0 //
266	D-WP(C)/15431/2024 WP(C)/9449/2024	GHANASHYAM SAHU VS STATE OF ODISHA	ABINASH NAYAK VS	// 0 //
267	D-WP(C)/15395/2024 WP(C)/9450/2024	MAMATA MANJARI PRADHAN VS STATE OF ODISHA	UMAKANT SAHOO VS	// 0 //
268	D-WP(C)/15493/2024 WP(C)/9451/2024	KADAMBINI JENA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	// 0 //
269	D-WP(C)/15537/2024 WP(C)/9452/2024	JITENDRA NARAYAN BHANJA DEO VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// 0 //
270	D-WP(C)/15382/2024 WP(C)/9453/2024	BIJAY KUMAR SAHOO VS STATE OF ODISHA	BIJAYA KUMAR NAYAK VS	// 0 //
271	D-WP(C)/14852/2024 WP(C)/9454/2024	CHHOTU @ PURNA CHANDRA KUSHAL VS STATE OF ODISHA	BISWAJIT NAYAK VS	// 0 //
272	D-WP(C)/13925/2024 WP(C)/9455/2024	BHAWANI SHANKAR CHOUDHURY VS	BHOJARAJ SETH VS	// 0



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273	D-WP(C)/15401/2024 WP(C)/9456/2024	STATE OF ODISHA PUSPALATA ROUT VS STATE OF ODISHA	UMAKANT SAHOO VS	// // 0 //
274	D-WP(C)/15250/2024 WP(C)/9457/2024	HIRENDRA NARAYAN SINGHDEO VS COMMNR. CONSOLIDATION, BOARD OF REVENUE, CUTTACK	SUKANTA KUMAR NAYAK (2) VS	// 0 //
275	D-WP(C)/12068/2024 WP(C)/9458/2024	BIDYUT CHANDRA PANDA VS STATE OF ODISHA	TAPAN KU. JENA SAMANTA VS	// 0 //
276	D-WP(C)/15241/2024 WP(C)/9459/2024	BIBHUTI SETH VS THE STATE OF ODISHA	RAJESH KUMAR MAHAPATRA VS	// 0 //
277	D-WP(C)/16990/2024 WP(C)/9460/2024	GOVIND NAG VS STATE OF ODISHA	JAMINIKANTA DAS VS	// 0 //
278	D-WP(C)/13033/2024 WP(C)/9461/2024	BHULESWAR PRADHAN VS STATE OF ODISHA	TANMAY MISHRA VS	// 0 //
279	D-WP(C)/16758/2024 WP(C)/9462/2024	BRAHMANANDA SAHU VS STATE OF ODISHA	JAGAMOHAN PATTANAIAK VS	// 0 //
280	D-WP(C)/17005/2024 WP(C)/9463/2024	M/S.MAA MANGALA CONTRUCTION, JAGATSINGHPUR VS JOINT COMMISSIONER OF STATE TAX(APPEAL)	ITISHREE TRIPATHY VS	// 0 //
281	D-WP(C)/15196/2024 WP(C)/9464/2024	B.CHANDRA SEKHAR PATRA VS COMMNR CONSOLIDATION AND SETTLEMENT, BBSR	NIRANJAN LENKA VS	// 0 //
282	D-WP(C)/16905/2024 WP(C)/9465/2024	MADHU ROURTRAY VS STATE OF ODISHA	NILAKANTHA JUJHARSINGH VS	// 0 //
283	D-WP(C)/16993/2024 WP(C)/9466/2024	M/S.NIKHILESWAR SAHOO, KHURDA VS JOINT COMMISSIONER OF STATE TAX (APPEAL), ODISHA	ITISHREE TRIPATHY VS	// 0 //

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284	D-WP(C)/16141/2024 WP(C)/9467/2024	D.GOURI PRASAD PATNAIK VS STATE OF ODISHA	DEBENDRA NATH MISRA VS	// 0 //
285	D-WP(C)/16858/2024 WP(C)/9468/2024	HIREN PATEL VS THE COLLECTOR, SUNDERGARH	SUDHIR KUMAR MALLICK VS	// 0 //
286	D-WP(C)/16755/2024 WP(C)/9469/2024	ABHISEK ROUT VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
287	D-WP(C)/16363/2024 WP(C)/9470/2024	RASMITA KHILAR VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// 0 //
288	D-WP(C)/16894/2024 WP(C)/9471/2024	PURNA CHANDRA MOHANTY VS STATE OF ODISHA	BHABANI SANKAR TRIPATHY (1) VS	// 0 //
289	D-WP(C)/14200/2024 WP(C)/9472/2024	PRASANTA KUMAR RATH VS STATE OF ORISSA	SANJIB KUMAR RATH VS	// 0 //
290	D-WP(C)/16756/2024 WP(C)/9473/2024	CHINMAYEE BARIK VS STATE OF ODISHA	JAGAMOHAN PATTANAIAK VS	// 0 //
291	D-WP(C)/12639/2024 WP(C)/9474/2024	LAKHAPATI @ LAKHRAM BHUE @ BHOI VS STATE OF ODISHA	KABIR KUMAR JENA VS	// 0 //
292	D-WP(C)/17365/2024 WP(C)/9475/2024	ARATI NALINI SWAIN VS STATE OF ODISHA	MOHIT MOHANTY VS	// 0 //
293	D-WP(C)/17361/2024 WP(C)/9476/2024	SIBA PRASAD MOHANTY VS STATE OF ODISHA	MOHIT MOHANTY VS	// 0 //
294	D-WP(C)/15391/2024 WP(C)/9477/2024	DILIP KUMAR PARIDA VS HIRAKUD INDUSTRIAL WORKS,	SUSMITA PATTNAIK VS	// 0 //
295	D-WP(C)/15491/2024	NISAMANI JENA	NIRANJAN LENKA	//

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	WP(C)/9478/2024	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/14964/2024 WP(C)/9479/2024	NARMADA PRASAD VS STATE OF ODISHA	GOPINATH PANDA VS	// 0 //
297	D-WP(C)/13487/2024 WP(C)/9480/2024	ANANDA KUMAR PATEL VS STATE OF ODISHA	RAMESH CHANDRA MISHRA VS	// 0 //
298	D-WP(C)/9536/2024 WP(C)/9481/2024	KABI NAYAK VS THE STATE OF ODISHA	RAGHUNATH DASMOHAPATRA VS	// 0 //
299	D-WP(C)/15004/2024 WP(C)/9482/2024	USHA RANI MISRA VS STATE OF ODISHA	GOPINATH PANDA VS	// 0 //
300	D-WP(C)/921/2024 WP(C)/9483/2024	SANTOSH KUMAR BARAL VS THE COLLECTOR, CUTTACK	BIKRAM KESHARI BAL VS	// 0 //
301	D-WP(C)/16081/2024 WP(C)/9484/2024	KANISTA SAHU VS STATE OF ODISHA	LALIT SAHU VS	// 0 //
302	D-WP(C)/13560/2024 WP(C)/9485/2024	JYOSNARANI ROULA VS COMMNR, PANCHAYATI RAJ AND DRINKING WATER, BBSR	PRAKASH CHANDRA MISHRA VS	// 0 //
303	D-WP(C)/321/2024 WP(C)/9486/2024	JHASAKETAN PUROHIT VS STATE OF ODISHA	AJAY KUMAR TRIPATHY VS	// 0 //
304	D-WP(C)/13472/2024 WP(C)/9487/2024	BAIKUNTHA SAHU VS STATE OF ODISHA	RAMESH CHANDRA MISHRA VS	// 0 //
305	D-WP(C)/9232/2024 WP(C)/9488/2024	SABITA ROUT VS STATE OF ODISHA	HEMANTA KUMAR RATSINGH VS	// 0 //
306	D-WP(C)/15057/2024 WP(C)/9489/2024	DULLAKHA MUNDA VS	SIDHARTHA DAS VS	// 0

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### CASES REGISTERED REPORT AS ON :18/04/2024

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307	D-WP(C)/15383/2024 WP(C)/9490/2024	SECY, REVENUE AND DISASTER MANAGEMENT DEPT, CUTTACK MINI PRADHAN VS STATE OF ODISHA	BIJAYA KUMAR NAYAK (3) VS	// // ()
308	D-WP(C)/13470/2024 WP(C)/9491/2024	HEMALATA BAG VS STATE OF ODISHA	RAMESH CHANDRA MISHRA VS	// ()
309	D-WP(C)/13467/2024 WP(C)/9492/2024	KSHYAMA SAGAR BAG VS STATE OF ODISHA	RAMESH CHANDRA MISHRA VS	// ()
310	D-WP(C)/15931/2024 WP(C)/9493/2024	SUBASH CHANDRA DAS VS STATE OF ODISHA	PRAFULLA CHANDRA DAS VS	// ()
311	D-WP(C)/13963/2024 WP(C)/9494/2024	BASUDEV SAHOO VS UNION OF INDIA	KEDAR SANKAR SAHU VS	// ()
312	D-WP(C)/15928/2024 WP(C)/9495/2024	SUBASH CHANDRA DAS VS STATE OF ODISHA	PRAFULLA CHANDRA DAS VS	// ()
313	D-WP(C)/15991/2024 WP(C)/9496/2024	NABAKISHOR MALIK VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	// ()
314	D-WP(C)/12428/2024 WP(C)/9497/2024	JYOTIPRAKASH SAHOO VS STATE OF ODISHA	SOURAV DAS VS	// ()
315	D-WP(C)/13479/2024 WP(C)/9498/2024	MANJULATA NAIK VS STATE OF ODISHA	RAMESH CHANDRA MISHRA VS	// ()
316	D-WP(C)/14123/2024 WP(C)/9499/2024	PRAFULLA KUMAR MULIA VS STATE OF ODISHA	AMRITA MISHRA VS	// ()
317	D-WP(C)/15901/2024 WP(C)/9500/2024	YEDLA SIVA KUMAR VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// ()

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318	D-WP(C)/13473/2024 WP(C)/9501/2024	PRADEEP KUMAR RANA VS STATE OF ODISHA	RAMESH CHANDRA MISHRA VS	// 0 //
319	D-WP(C)/2402/2024 WP(C)/9502/2024	KANHU SAHOO VS STATE OF ODISHA	PURNA CHANDRA MISHRA VS	// 0 //
320	D-WP(C)/14496/2024 WP(C)/9503/2024	SATYANANDA NAYAK VS UNION OF INDIA	PRAFULLA KUMAR NAYAK VS	// 0 //
321	D-WP(C)/12152/2024 WP(C)/9504/2024	ASHOK KUMAR DASH VS STATE OF ODISHA	AYODHYANATH LENKA VS	// 0 //
322	D-WP(C)/15043/2024 WP(C)/9505/2024	SATYAJIT DASH VS STATE OF ODISHA	SOUBHAGYA S. DAS VS	// 0 //
323	D-WP(C)/17149/2024 WP(C)/9506/2024	RANJU BEHERA VS JHUNU NAGA	JUGALA KISHORE PANDA VS	// 0 //
324	D-WP(C)/15049/2024 WP(C)/9507/2024	TANMAY PANDA VS STATE OF ODISHA	SOUBHAGYA SUNDAR DAS VS	// 0 //
325	D-WP(C)/12016/2024 WP(C)/9508/2024	BHASKAR CHANDRA DAS VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
326	D-WP(C)/17356/2024 WP(C)/9509/2024	THE BRANCH MANAGER, BAJAJ FINANCE LTD., KHURDA VS PRESIDENT, DISTRICT CONSUMER DISPUTES REDRESSAL COMMISSION, CUTTACK	RAMACHANDRA PANIGRAHY VS	// 0 //
327	D-WP(C)/15132/2024 WP(C)/9510/2024	AKASH KUMAR NAYAK VS STATE OF ODISHA	ASISH KUMAR RAY VS	// 0 //
328	D-WP(C)/11474/2024 WP(C)/9511/2024	SIDHARTHA SANKAR NAYAK VS THE GENERAL MANAGER, ODISHA STATE AGRICULTURAL MARKETING BOARD, BBSR	BIBHUTI BHUSAN BEHERA VS	// 0 //
329	D-WP(C)/10713/2024	RAGHUNATH MAHAPRABHU BIJE, GANJAM	BIJOY DASMOHAPATRA	//

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	WP(C)/9512/2024	VS STATE OF ODISHA	VS	0 //
330	D-WP(C)/6795/2024 WP(C)/9513/2024	SURENDRA SAHOO VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //
331	D-WP(C)/16732/2024 WP(C)/9514/2024	ANGURBALA NAYAK VS STATE OF ODISHA	GYANA RANJAN NAYAK VS	// 0 //
332	D-WP(C)/6796/2024 WP(C)/9515/2024	PUNANANDA SETHY VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //
333	D-WP(C)/15619/2024 WP(C)/9516/2024	SUKADEB PATTNAIK VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
334	D-WP(C)/16766/2024 WP(C)/9517/2024	SUJATA PRADHAN VS UDAYA NATH PRADHAN	TUSAR KUMAR MISHRA VS	// 0 //
335	D-WP(C)/2928/2024 WP(C)/9518/2024	AMRITA MEHER VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	// 0 //
336	D-WP(C)/13256/2024 WP(C)/9519/2024	BHABAGRAHI DAS @ BHOI VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// 0 //
337	D-WP(C)/16999/2024 WP(C)/9520/2024	MAA VAISHNODEVI NURSING COLLEGE, BALASORE VS REGISTRAR, FAKIR MOHAN UNIVERSITY, BALASORE	OM SWARUP VS	// 0 //
338	D-WP(C)/16900/2024 WP(C)/9521/2024	BIDUBHUSAN BEHERA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
339	D-WP(C)/15429/2024 WP(C)/9522/2024	SIDHARTH PATTANAYAK VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
340	D-WP(C)/9952/2024 WP(C)/9523/2024	BINOD KUMAR PATRA VS	SIDDHARTHA SAMAL VS	// 0

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341	D-WP(C)/15767/2024 WP(C)/9524/2024	STATE OF ODISHA M/S. THE K C P LTD, GANJAM VS THE CHAIRMAN, CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS, NEW DELHI	KANANBALA ROY CHOUDHURY VS	// // 0 //
342	D-WP(C)/16895/2024 WP(C)/9525/2024	LT. COL. SONALI RATH VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
343	D-WP(C)/17176/2024 WP(C)/9526/2024	MAA SAKAMBARI TRADERS, BALANGIR VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
344	D-WP(C)/17058/2024 WP(C)/9527/2024	HAJARI MANGARAJ VS STATE OF ODISHA	HARA PRASAD RATH VS	// 0 //
345	D-WP(C)/16780/2024 WP(C)/9528/2024	JAVED MOHAMMED VS STATE OF ODISHA	ABINASH ROURAY VS	// 0 //
346	D-WP(C)/15766/2024 WP(C)/9529/2024	M/S. THE K C LTD. GANJAM VS THE CHAIRMAN CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS, NEW DELHI	KANANBALA ROY CHOUDHURY VS	// 0 //
347	D-WP(C)/17147/2024 WP(C)/9530/2024	AKSHYA KUMAR MALIKA VS STATE OF ODISHA	BISWABAR MOHANTY VS	// 0 //
348	D-WP(C)/16035/2024 WP(C)/9531/2024	MYSA MURMU VS CHIEF MEDICAL OFFICER, PARAPDEEP PORT	ARIJEET MISHRA VS	// 0 //
349	D-WP(C)/17148/2024 WP(C)/9532/2024	ABHAHYA KUMAR MALIKA VS STATE OF ODISHA	BISWAMBAR MOHANTY VS	// 0 //
350	D-WP(C)/15396/2024 WP(C)/9533/2024	EXECUTIVE ENGINEER, ELECTRICAL ( TPSODL), V AND E CELL BERHAMPUR VS PRAKASH CHANDRA MAHAPATRA	SURESH CHANDRA DASH VS	// 0 //
351	D-WP(C)/16876/2024 WP(C)/9534/2024	VIKASH AGARWAL VS SUSHREE SUMAN DASH	DEEPALI MAHAPATRA VS	// 0 //

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352	D-WP(C)/16843/2024 WP(C)/9535/2024	JYOSTNARANI PADHAN VS THE CHIEF COMMISSIONER OF CT AND GST, CUTTACK	CHITTA RANAJAN DAS VS	// 0 //
353	D-WP(C)/17352/2024 WP(C)/9536/2024	M/S. NIHAR RANJAN MANDHATA VS UNION OF INDIA	ITISHREE TRIPATHY VS	// 0 //
354	D-WP(C)/16837/2024 WP(C)/9537/2024	M/S.MAA TARINI BASTRALAYA, BHUBANESWAR VS STATE OF ODISHA	SANDEEP KUMAR JENA VS	// 0 //
355	D-WP(C)/16792/2024 WP(C)/9538/2024	MILLAN PRASAD MOHANTY VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
356	D-WP(C)/15249/2024 WP(C)/9539/2024	SUNITA MISHRA VS SANJAY KUMAR MISHRA	SUKANTA KUMAR NAYAK VS	// 0 //
357	D-WP(C)/15890/2024 WP(C)/9540/2024	DIPTEE TRIPATHY VS COMMNR, OFFICE OF THE REGIONAL PROVIDENT FUND, BBSR,KHURDA	SUSANTA KUMAR MISHRA VS	// 0 //
358	D-WP(C)/17200/2024 WP(C)/9541/2024	KALPANA BEHERA VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
359	D-WP(C)/16352/2024 WP(C)/9542/2024	BASANTI DEI VS BRANCH MANAGER, SBI, CUTTACK	NIKUNJA KUMAR ROUT VS	// 0 //
360	D-WP(C)/15397/2024 WP(C)/9543/2024	MAMATA SWAIN VS STATE OF ODISHA	UMAKANT SAHOO VS	// 0 //
361	D-WP(C)/15238/2024 WP(C)/9544/2024	PRADEEP MAJHI VS STATE OF ODISHA	BHOJARAJ SETH VS	// 0 //
362	D-WP(C)/16948/2024 WP(C)/9545/2024	M/S. LAXMI CONSTRUCTION, ODISHA VS STATE TAX OFFICER, CT AND GST CIRCLE, BARBIL	KAJAL SAHOO VS	// 0 //
363	D-WP(C)/16839/2024	SUSHANTA KUMAR RATH	PRADEEP KUMAR MAHAPATRA	//



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	WP(C)/9546/2024	VS STATE OF ODISHA	VS	0 //
364	D-WP(C)/16730/2024 WP(C)/9547/2024	KUNTALA SWAIN VS STATE OF ODISHA	GAYANA RANJAN NAYAK VS	// 0 //
365	D-WP(C)/15239/2024 WP(C)/9548/2024	DINA MAJHI VS STATE OF ODISHA	BHOJARAJ SETH VS	// 0 //
366	D-WP(C)/14066/2024 WP(C)/9549/2024	NABAKISHORE DAS VS STATE OF ODISHA.	SURYAKANTA DASMOHAPATRA VS	// 0 //
367	D-WP(C)/17142/2024 WP(C)/9550/2024	M/S. DWARAKA RESORTS PVT LTD. CUTTACK VS STATE OF ODISHA	SOUMYA RANJAN MOHANTY VS	// 0 //
368	D-WP(C)/15394/2024 WP(C)/9551/2024	PRATIMA NAYAK VS STATE OF ODISHA	UMAKANT SAHOO VS	// 0 //
369	D-WP(C)/16887/2024 WP(C)/9552/2024	SUNIL KUMAR PATTANAIAK VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
370	D-WP(C)/15242/2024 WP(C)/9553/2024	PITA BHOI VS STATE OF ODISHA	BHOJRAJ SETH VS	// 0 //
371	D-WP(C)/15468/2024 WP(C)/9554/2024	ASWINI KUMAR MOHANTY VS STATE OF ODISHA	PRASANNA KUMAR RATH (1) VS	// 0 //
372	D-WP(C)/13457/2024 WP(C)/9555/2024	JAYANTA NARAYAN PATI VS STATE OF ODISHA	BIBHUTI BHUSAN BEHERA VS	// 0 //
373	D-WP(C)/16929/2024 WP(C)/9556/2024	ADYASHA ROUT VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
374	D-WP(C)/16951/2024 WP(C)/9557/2024	KRUPATI SETHI VS	PRAFULLA KUMAR MOHAPATRA VS	// 0

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375	D-WP(C)/17379/2024 WP(C)/9558/2024	STATE OF ODISHA SWAPNA RANI MOHANTY VS SENIOR ACCOUNTS OFFICER, SAI-4,OFFICE OF THE PRINCIPAL AG(A AND E),KHURDA	RAMESH CHANDRA SWAIN VS	// // ()
376	D-WP(C)/16530/2024 WP(C)/9559/2024	URMILA KUMARI PATRA VS	K.K.SWAIN VS	// ()
377	D-WP(C)/16657/2024 WP(C)/9560/2024	STATE OF ODISHA SUDARSAN PATRA VS	PRAFULLA KUMAR MOHAPATRA VS	// ()
378	D-WP(C)/17296/2024 WP(C)/9561/2024	STATE OF ODISHA BIDYADHAR SHIAL VS	DURGESH NARAYAN RATH VS	// ()
379	D-WP(C)/16661/2024 WP(C)/9562/2024	STATE OF ODISHA HEMANTA KUMAR PRADHAN VS	PRAFULLA KUMAR MOHAPATRA VS	// ()
380	D-WP(C)/16856/2024 WP(C)/9563/2024	STATE OF ODISHA DHARAMSINGH BAGARTY VS	UPENDRA KUMAR SAMAL VS	// ()
381	D-WP(C)/11823/2024 WP(C)/9564/2024	STATE OF ODISHA PARSURAM PRADHAN VS	RAMESH KUMAR SAHU VS	// ()
382	D-WP(C)/16947/2024 WP(C)/9565/2024	STATE OF ODISHA UMESH CHANDRA DAS VS	PRAFULLA KUMAR MOHAPATRA VS	// ()
383	D-WP(C)/17101/2024 WP(C)/9566/2024	STATE OF ODISHA HIMANSU BHUSAN BEHERA VS	BHABANI SHANKAR DASPARIDA VS	// ()
384	D-WP(C)/16527/2024 WP(C)/9567/2024	ANITA RANI DAS MAHESWAR MALLICK VS	KUNAL KUMAR SWAIN VS	// ()
385	D-WP(C)/16848/2024 WP(C)/9568/2024	STATE OF ODISHA NILAKANTHA GOUDA VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// () //

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386	D-WP(C)/16953/2024 WP(C)/9569/2024	DEBAR TANDI VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
387	D-WP(C)/16934/2024 WP(C)/9570/2024	PRAKASH CHANDRA PRADHAN VS THE TAHASILDAR, BBSR	MANOJ KUMAR PATI VS	// 0 //
388	D-WP(C)/17165/2024 WP(C)/9571/2024	KADAMBINI BISWAL VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
389	D-WP(C)/16955/2024 WP(C)/9572/2024	PITABAS BAGARTY VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
390	D-WP(C)/15201/2024 WP(C)/9573/2024	MANORANJAN BARIK VS STATE OF ODISHA	BISWARANJAN DALAI VS	// 0 //
391	D-WP(C)/16851/2024 WP(C)/9574/2024	DAMODAR PATRA VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// 0 //
392	D-WP(C)/15178/2024 WP(C)/9575/2024	ORISSA STATE BRIGADE SCHOOL, RAYAGADA VS DEPARTMENT OF SCHOOL AND MASS EDUCATION, GOVT. OF ODISHA, BBSR	PITAMBAR ACHARYA VS	// 0 //
393	D-WP(C)/15231/2024 WP(C)/9576/2024	JAGANNATH MAJHI VS STATE OF ODISHA	BHOJARAJ SETH VS	// 0 //
394	D-WP(C)/16845/2024 WP(C)/9577/2024	PRABHAKAR PATTNAIK VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// 0 //
395	D-WP(C)/15232/2024 WP(C)/9578/2024	CHANDRA MAJHI VS STATE OF ODISHA	BHOJARAJ SETH VS	// 0 //
396	D-WP(C)/15476/2024 WP(C)/9579/2024	SUNDARAM HOME FINANCE LIMITED , A HOUSING FINANCE COMPANY, KHURDA VS DISTRICT SUB REGISTRAR, BALASORE	NALINI KANTA DASH VS	// 0 //
397	D-WP(C)/15140/2024	SUNIL KUMAR BHATRA	SUSANTA KUMAR LENKA	//

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	WP(C)/9580/2024	VS STATE OF ODISHA	VS	0 //
398	D-WP(C)/14246/2024 WP(C)/9581/2024	PURNA CHANDRA KISHAN VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
399	D-WP(C)/16959/2024 WP(C)/9582/2024	GOKULA CHANDRA KHILLAR VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
400	D-WP(C)/15236/2024 WP(C)/9583/2024	DEBENDRE @ DIBE MAJHI VS STATE OF ODISHA	BHOJARAJ SETH VS	// 0 //
401	D-WP(C)/17160/2024 WP(C)/9584/2024	BHAGIRATHI BARIK VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
402	D-WP(C)/15234/2024 WP(C)/9585/2024	DUKHU GUAL VS STATE OF ODISHA	BHOJARAJ SETH VS	// 0 //
403	D-WP(C)/17164/2024 WP(C)/9586/2024	BIJAY KUMAR PRADHAN VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
404	D-WP(C)/15230/2024 WP(C)/9587/2024	SHIBA MAJHI VS STATE OF ODISHA	BHOJARAJ SETH VS	// 0 //
405	D-WP(C)/15159/2024 WP(C)/9588/2024	PRASANNA KUMAR SAHOO VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	// 0 //
406	D-WP(C)/16969/2024 WP(C)/9589/2024	HEMSAGAR NAG VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
407	D-WP(C)/16944/2024 WP(C)/9590/2024	RAMESH CHANDRA MOHAPATRA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
408	D-WP(C)/17162/2024 WP(C)/9591/2024	SIBA PRASAD BARAL VS	KUNAL KUMAR SWAIN VS	// 0

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409	D-WP(C)/16156/2024 WP(C)/9592/2024	STATE OF ODISHA PRAVAT BEHERA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// // 0 //
410	D-WP(C)/16971/2024 WP(C)/9593/2024	BIJAYA KUMAR ACHARYA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
411	D-WP(C)/16466/2024 WP(C)/9594/2024	THE EXECUTIVE ENGINEER (ELECT.) TPSODL, GANJAM VS W.GANESH	SURESH CHANDRA DASH VS	// 0 //
412	D-WP(C)/16840/2024 WP(C)/9595/2024	SIBO RAM PANDA VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// 0 //
413	D-WP(C)/16847/2024 WP(C)/9596/2024	PRAKASH CHANDRA GAJIBILI VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// 0 //
414	D-WP(C)/16878/2024 WP(C)/9597/2024	GOURI SANKAR MAHARANA VS FOOD CORPORATION OF INDIA, NEW DELHI	ACHYUTA NANDA ROUSTRAY VS	// 0 //
415	D-WP(C)/17190/2024 WP(C)/9598/2024	M/S. BISAN SINGH VS COMMISSIONER OF CT AND GST, CUTTACK	PRANAYA KISHORE HARICHANDAN VS	// 0 //
416	D-WP(C)/17156/2024 WP(C)/9599/2024	RAMESH CHANDRA MALLICK VS STATE OF ODISHA	GOURI SHANKAR DAS VS	// 0 //
417	D-WP(C)/16394/2024 WP(C)/9600/2024	BHASKAR CHANDRA SAHOO VS STATE OF ODISHA	PRADEEP KUMAR SAHOO VS	// 0 //
418	D-WP(C)/17167/2024 WP(C)/9601/2024	JIGYANSA LENKA VS COUNCIL OF HIGHER SECONDARY EDUCATION, BBSR	BIKASH MISHRA VS	// 0 //
419	D-WP(C)/15978/2024 WP(C)/9602/2024	OLIVE RASHMI KULLU VS ASHIS DUNGDUNG	DIPAK RANJAN MISHRA VS	// 0 //

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420	D-WP(C)/16269/2024 WP(C)/9603/2024	DAMA DAS VS STATE OF ODISHA	SUBAS CHANDRA DAS VS	// 0 //
421	D-WP(C)/16867/2024 WP(C)/9604/2024	RENUBALA DAS VS STATE OF ODISHA	SANJIB MOHANTY VS	// 0 //
422	D-WP(C)/17224/2024 WP(C)/9605/2024	SANTOSHI INFOTECH COMPUTER CENTRE, NABARANGPUR VS STATE ELECTION COMMISSION OF ODISHA	SUSANTA KUMAR DASH VS	// 0 //
423	D-WP(C)/17094/2024 WP(C)/9606/2024	ASHIS NAIK VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
424	D-WP(C)/15863/2024 WP(C)/9607/2024	RANJAN KUMAR PRAHARAJ VS BRANCH MANAGER, SBI, MAYURBHANJ	CHAKRADHAR SINGH VS	// 0 //
425	D-WP(C)/16864/2024 WP(C)/9608/2024	PHULA BHOLA VS STATE OF ODISHA	SANJIB MOHANTY VS	// 0 //
426	D-WP(C)/17208/2024 WP(C)/9609/2024	SUSIL KUMAR DAS VS STATE OF ODISHA	NIRANJAN NAYAK VS	// 0 //
427	D-WP(C)/17151/2024 WP(C)/9610/2024	THE SAMBALPUR DISTRICT CO-OPERATIVE CENTRAL BANK LTD., VS THE ASSISTANT PROVIDENT FUND COMMISSIONER AND A.O., EPFO, SAMBALPUR	Baidhar Sahoo VS	// 0 //
428	D-WP(C)/16961/2024 WP(C)/9611/2024	DR. SAMITARANI MOHANTY VS STATE OF ODISHA	MANMAYA KUMAR DASH VS	// 0 //
429	D-WP(C)/17276/2024 WP(C)/9612/2024	CHHAYABATI MUDULI VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
430	D-WP(C)/17030/2024 WP(C)/9613/2024	DAYANIDHI NANDA GOSWAMI VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
431	D-WP(C)/15865/2024	PRAVAT KUMAR PRADHAN	SADASIVA PATRA (1)	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/9614/2024	VS STATE INFORMATION COMMNR. BBSR	VS	() //
432	D-WP(C)/12333/2024 WP(C)/9615/2024	BASANT KUMAR DAS VS STATE OF ODISHA	BISWAJIT DAS VS	// () //
433	D-ABLAPL/9967/2024 ABLAPL/3928/2024	SIMA @ MANSI BEHERA VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	KHUNTUNI /250 /2023 () //
434	D-ABLAPL/10623/2024 ABLAPL/3929/2024	BHAJENDRA JENA VS STATE OF ODISHA	PRAVASHA PUJAREE PARIDA VS	AIR FIELD P.S. /81 /2024 () //
435	D-ABLAPL/11018/2024 ABLAPL/3930/2024	PRADEEP PALEI VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	SORO /89 /2024 () //
436	D-ABLAPL/11020/2024 ABLAPL/3931/2024	MALAY BEJ @ BULA VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	BASUDEVPUR /113 /2024 () //
437	D-ABLAPL/10816/2024 ABLAPL/3932/2024	ANIRUDDHA ROUT VS STATE OF ODISHA	AKASH BHUYAN VS	RAJNAGAR /56 /2022 () //
438	D-ABLAPL/11021/2024 ABLAPL/3933/2024	BUBU @ SUTANU BHUSAN SWAIN VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	COLLIERY /145 /2024 () //
439	D-ABLAPL/11030/2024 ABLAPL/3934/2024	SANJAY SETHA VS STATE OF ODISHA	BITAS KUMAR SWAIN VS	BANDAR MARINE /7 /2024 () //
440	D-ABLAPL/10817/2024 ABLAPL/3935/2024	SAGAR KUMAR MALLICK VS STATE OF ODISHA	AKASH BHUYAN VS	RAJKANIKA /128 /2024 () //
441	D-ABLAPL/11036/2024 ABLAPL/3936/2024	DILAP @ DILLIP SAHOO VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	CHHENDIPADA /162 /2024 () //
442	D-ABLAPL/11041/2024 ABLAPL/3937/2024	KISHORE KUMAR BHOI VS	PARTHA SARATHI NAYAK VS	JAGATSINGPUR /216 /2024 ()

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443	D-ABLAPL/10821/2024 ABLAPL/3938/2024	STATE OF ODISHA JABDU SAHU VS	JAGABANDHU SAHU VS	// GAISET /75 /2024 ()
444	D-ABLAPL/11044/2024 ABLAPL/3939/2024	STATE OF ODISHA PURUSOTTAM MAHAKUD VS	SUSANTA SEKHAR PARIDA VS	// KEONJHAR SADAR /251 /2024 ()
445	D-ABLAPL/11047/2024 ABLAPL/3940/2024	STATE OF ODISHA MIHIR GIRI @ MIHIR KUMAR GIRI VS	AJIT KUMAR DASH VS	// HANDAPA /193 /2023 ()
446	D-ABLAPL/10825/2024 ABLAPL/3941/2024	STATE OF ODISHA LINGARAJ MEHER VS	SUSANTA KUMAR SAHU VS	// ATTABIRA /73 /2024 ()
447	D-ABLAPL/11059/2024 ABLAPL/3942/2024	STATE OF ODISHA BIKASH KUMAR SAHOO VS	SUBHRAJIT SAHOO VS	// JANKIA P.S. /214 /2023 ()
448	D-ABLAPL/11065/2024 ABLAPL/3943/2024	STATE OF ODISHA SAGAR JENA VS	DHARMENDRA SETHY VS	// BASTA /69 /2024 ()
449	D-ABLAPL/10833/2024 ABLAPL/3944/2024	STATE OF ODISHA AKASH @ AKASH DEHURY VS	BIRAJA PRASAD NANDA VS	// TALCHER TOWN /216 /2024 ()
450	D-ABLAPL/11069/2024 ABLAPL/3945/2024	STATE OF ODISHA KANDARP SAMAL VS	SANTOSH KUMAR DWIVEDY VS	// BANARAPAL /62 /2024 ()
451	D-ABLAPL/10838/2024 ABLAPL/3946/2024	STATE OF ODISHA ANANTA NARAYAN PANIGRAHI VS	RAJENDRA NARAYAN ROUT VS	// SORO /209 /2024 ()
452	D-ABLAPL/11078/2024 ABLAPL/3947/2024	STATE OF ODISHA RUPESH KUMBHAR VS	RAMESH CHANDRA MAHARANA VS	// BRAJARAJNAGAR /92 /2024 ()
453	D-ABLAPL/11135/2024 ABLAPL/3948/2024	STATE OF ODISHA BABULU @ KISHORE NAYAK VS	SHIB SHANKAR MOHANTY VS	// PIPLI /166 /2024 ()
		STATE OF ODISHA		//



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454	D-ABLAPL/10865/2024 ABLAPL/3949/2024	NITEN TOPPO VS STATE OF ODISHA	NARESH KUMAR NAIK VS	LEPHRIPADA /61 /2024 () //
455	D-ABLAPL/9385/2024 ABLAPL/3950/2024	PIKAS PRADHAN VS STATE OF ODISHA	RAMAKANTA PRADHAN VS	JHUMPURA /82 /2024 () //
456	D-ABLAPL/9791/2024 ABLAPL/3951/2024	SIVA CHATTAR VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	barpalli /110 /2024 () //
457	D-ABLAPL/10288/2024 ABLAPL/3952/2024	SK. FIRDOSH VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	BANAPUR P.S. /104 /2024 () //
458	D-ABLAPL/10869/2024 ABLAPL/3953/2024	HARI HARA BENIA @ HARIHAR BENYA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BANDHUGOAN /35 /2024 () //
459	D-ABLAPL/10971/2024 ABLAPL/3954/2024	RAMAHARI JENA @ KAMBUNATH JENA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	JALESWAR /151 /2024 () //
460	D-ABLAPL/10976/2024 ABLAPL/3955/2024	SOMANATH PARIDA VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	LAXMISAGAR P.S. /63 /2024 () //
461	D-ABLAPL/10596/2024 ABLAPL/3956/2024	NALA LOKNATH VS STATE OF ODISHA	SRINIBASH SATAPATHY VS	SESHKHAL /40 /2024 () //
462	D-ABLAPL/10622/2024 ABLAPL/3957/2024	PRITI RANJAN SAHOO VS STATE OF ODISHA	PRAVASHA PUJAREE PARIDA VS	KHANDAGIRI P.S. /614 /2023 () //
463	D-ABLAPL/10979/2024 ABLAPL/3958/2024	SHUKURA KHILA @ SUKRA KHILLA VS STATE OF ODISHA	PRANAB KUMAR DAS VS	CHITRAKONDA /69 /2024 () //
464	D-ABLAPL/10663/2024 ABLAPL/3959/2024	NARAYAN BEHERA VS STATE OF ODISHA	NARENDRA KUMAR LENKA VS	BIDANASI /71 /2024 () //
465	D-ABLAPL/11005/2024	DWARIKANATH GOUDA	S.S.RAY (2)	GOPALPUR /82 /2024

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	ABLAPL/3960/2024	VS STATE OF ODISHA	VS	() //
466	D-ABLAPL/10871/2024 ABLAPL/3961/2024	SIMANCHALA BENIA @ BENYA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BANDHUGOAN /35 /2024 () //
467	D-ABLAPL/10895/2024 ABLAPL/3962/2024	AKASH NAIK VS STATE OF ODISHA	JEETENDRA SAHU VS	DHENKANAL TOWN /133 /2024 () //
468	D-ABLAPL/8547/2024 ABLAPL/3963/2024	SAROJ KUMAR SAHOO VS STATE OF ODISHA	SUMIT SEKHAR PATTANAIK VS	BALIPATNA /132 /2024 () //
469	D-ABLAPL/11015/2024 ABLAPL/3964/2024	PRASANTA KUMAR BEHERA VS STATE OF ODISHA	GAGAN BIHARI SINGH VS	BHADRESWAR /65 /2024 () //
470	D-ABLAPL/10998/2024 ABLAPL/3965/2024	RAJU PARIDA VS STATE OF ODISHA	ANITA SAHOO VS	KHANDAPARA /92 /2024 () //
471	D-ABLAPL/9558/2024 ABLAPL/3966/2024	BAYA @ BISWAMBAR PRADHAN VS STATE OF ODISHA	PRIYADARSAN PATTNAIK VS	CHANDANPUR /73 /2024 () //
472	D-ABLAPL/10482/2024 ABLAPL/3967/2024	SATYANANDA SAHU VS STATE OF ODISHA	BISHWARANJAN SAHU VS	RASOL /73 /2024 () //
473	D-ABLAPL/11016/2024 ABLAPL/3968/2024	BUDUA ROUTA @ JAJANSEN ROUTA VS STATE OF ODISHA	TAPAN KUMAR SWAIN VS	BEGUNIAPADA /26 /2024 () //
474	D-ABLAPL/11017/2024 ABLAPL/3969/2024	SIPU BARIK VS STATE OF ODISHA	TAPAN KUMAR SWAIN VS	BEGUNIAPADA /27 /2024 () //
475	D-ABLAPL/10899/2024 ABLAPL/3970/2024	SURYA KANTA DIGAL VS STATE OF ODISHA	CHHABI BEHERA VS	PHULBANI TOWN /203 /2022 () //
476	D-ABLAPL/11073/2024 ABLAPL/3971/2024	BIJAYBHANU PATTANAYAK VS	ARUN KUMAR ACHARYA VS	SAHID NAGAR P.S. /191 /2024 ()

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477	D-ABLAPL/10988/2024 ABLAPL/3972/2024	STATE OF ODISHA AMAN SINGH @ AMANDEEP SINGH VS STATE OF ODISHA	DEBASISH PATNAIK VS	// PLANTSITE /291 /2024 ()
478	D-ABLAPL/11097/2024 ABLAPL/3973/2024	STATE OF ODISHA TRILOCHAN PARIDA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// NACHUNI /120 /2024 ()
479	D-ABLAPL/8471/2024 ABLAPL/3974/2024	STATE OF ODISHA BIDYADHAR SWAIN VS STATE OF ODISHA	MANAS KUMAR CHAND VS	// JANKIA P.S. /14 /2021 ()
480	D-ABLAPL/9471/2024 ABLAPL/3975/2024	STATE OF ODISHA GADADHAR LENKA VS STATE OF ODISHA	MITHUN DAS VS	// KHANDAGIRI P.S. /176 /2024 ()
481	D-ABLAPL/10997/2024 ABLAPL/3976/2024	STATE OF ODISHA MADAN BEHERA VS UNION OF INDIA (RAILWAY)	SOUBHAGYA KUMAR DASH VS	// /0 S.D.J.M.-CIVIL JUDGE (JD),DHENKANAL
482	D-ABLAPL/8666/2024 ABLAPL/3977/2024	CHAPALA PALIA VS STATE OF ODISHA	JULU KHANSAMA VS	2(C)CC/000006/2024 RAIRAKHOL /51 /2024 ()
483	D-ABLAPL/10484/2024 ABLAPL/3978/2024	RASHMI RANJAN SAHOO VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	// BASUDEVPUR /168 /2024 ()
484	D-ABLAPL/10846/2024 ABLAPL/3979/2024	RAMAKANTA SATAPATHY VS STATE OF ODISHA	SAKTI PRASAD DAS VS	// JATNI P.S. /131 /2024 ()
485	D-ABLAPL/11168/2024 ABLAPL/3980/2024	KANAN BALA MALLICK @ KUNU VS STATE OF ODISHA	RASHMIKANTA MAHALIK VS	// JODA /119 /2024 ()
486	D-ABLAPL/11180/2024 ABLAPL/3981/2024	MUJIFAR @ SK MOJIFUR RAHEMAN VS STATE OF ODISHA	GAYATRI PATRA VS	// BHADRAK RURAL /223 /2024 ()
487	D-ABLAPL/9890/2024 ABLAPL/3982/2024	HEMANTA SUNA VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	// BURLA /154 /2024 ()

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488	D-ABLAPL/11094/2024 ABLAPL/3983/2024	SAGAR MALLIK VS STATE OF ODISHA	CHEERA RANJAN SATAPATHY VS	BARAMBA /85 /2024 () //
489	D-ABLAPL/9891/2024 ABLAPL/3984/2024	PRAKASH KUMAR BEHERA VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	BURLA /154 /2024 () //
490	D-ABLAPL/11098/2024 ABLAPL/3985/2024	SAPTALAL JHAGARA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	JAGDALPUR /54 /2024 () //
491	D-ABLAPL/11108/2024 ABLAPL/3986/2024	MD SADO VS STATE OF ODISHA	DEEPAK KU SAHOO VS	DHARMASALA /199 /2024 () //
492	D-ABLAPL/11112/2024 ABLAPL/3987/2024	GUNUA @ PAPUNI MOHARANA VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	PATTAMUNDAI RURAL PS /450 /2023 () //
493	D-ABLAPL/11143/2024 ABLAPL/3988/2024	KABULU DAS @ ABHIMANYU DAS VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	BASUDEVPUR /204 /2024 () //
494	D-ABLAPL/11161/2024 ABLAPL/3989/2024	BAPI @ SHANTANU BHUSAN SWAIN VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	COLLIERY /145 /2024 () //